



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 23rd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/173/2017	MASUDA BEGUM Versus JATINDRA LALITA and 4 ORS	MR.A B CHOUDHURY MR.K N CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA	SC, SECONDARY EDUCATION
	WITH I.A.(Civil)/2178/2017 in WA/173/2017	MASUDA BEGUM Versus JATINDRA LALITA and 4 ORS	MR.A B CHOUDHURY MR.K N CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA	SC, SECONDARY EDUCATION
2	WP(C)(Suo Moto)/8/2018	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
3	ITA/6/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S PRIORITY MERCHANDISE PRIVATE LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	
4	I.A.(Civil)/2707/2022 in WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS	MR. P BORDOLOI	GA, ASSAM
	WITH WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR. A K BARUAH (r-1) MR A DAS (r-1) MR T DAS (r-1)

5	PIL/30/2023	WE FOR GUWAHATI FOUNDATION AND 2 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MS. SUDAKSHINA K. MS. D GHOSH	SC, ELEM. EDU MR. T J MAHANTA (r-18) GA, ASSAM MR. P P BARUAH (R-17) MRS. R S CHOWDHURY (R 14, 23, 25) MR. A BHATTACHARYA(R-21) MR. R SARMA (R-17) MR. U K BARMAN (r-23) MR. S P CHOUDHURY (R-11) MR. P P DUTTA MRS S BARUAH(R-12) MS. K MALAKAR(R-21) MRS. K BARPUZARI(R-12) MR. A CHAMUAH (R-12) MR D J DAS R SARMAH (R-16) MR J BORAH (R-16) MR H ALI (r-23) MR. M A I HUSSAIN (R-22) MR. K KAKOTI (R-16) MR. K P PATHAK (r-19) MS G DAS (R 14, 23, 25) MR. S D ROY (R-12) MR. R KONWAR (r-23) MS S DAS (r-10) MR T GOGOI (r-18) MR T DAS (R 14, 23, 25) MR K BISWAKARMA (R-11) MR BHARGAV DAS (r-19) MR ARINDAM BARUAH (r-19) MS P SARMA (r-18) MR. S. J. SARKAR (R-11) MR B YADAV (r-10) SC, SEC. EDU. SC, SSA
6	WA/348/2024	JIBAN JYOTI BORAH Versus THE PRESIDING OFFICER AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. S C KEYAL (R-2,3,5) GA, ASSAM MS. NITUMA KAKATI(R-2,3,5)(R-2,3,5) KAUSHIK JAIN (R-2,3,5)
7	Cont.Cas(C)/670/2024	SMTI. LABANYA GOGOI Versus MRS. B. P. SRIDEVI AND 4 ORS	MR. S S S RAHMAN MR S R A NASER MR. M R SODIAL MR S AHMED MR. M R HAZARIKA	MR. B CHAKRAVARTY (R-2,4) MR. S UPADHAY (R-5) A SARMA(R-2,4)
8	I.A.(Civil)/912/2024 in WA/1649/2024 WITH WA/1649/2024 (Filing Number)	THE STATE OF ASSAM AND ANR Versus KUHIMA KULI The State Of Assam Secretary To The Government Of Assam School Versus Kuhiram Kuli	MR. N J KHATANIAR SC, EDU MR. NAYAN JYOTI KHATANIAR	GA, ASSAM
9	WP(C)/1920/2024	UNION OF INDIA AND 3 ORS. Versus NO. 4359153Y EX NAIK (TS) D ADANI	MR. B CHAKRAVARTY DY.S.G.I.	
10	I.A.(Civil)/583/2025 in C.Ex.App./11184/2024 WITH C.Ex.App./11184/2024 (Filing Number)	COMMISSIONER OF CGST AND CX Versus MS SRD NUTRIENTS PVT LTD COMMISSIONER OF CGST AND CX Versus MS SRD NUTRIENTS PRIVATE LTD	DR. B N GOGOI DR BIBEKA NANDA GOGOI	
11	I.A.(Civil)/1572/2025 in WA/3055/2025	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR. A R BHUYAN MR. M ISLAM MS A KHATUN	SC, HIGHER EDU

	WITH WA/3055/2025 (Filing Number)	ASIR UDDIN AHMED Versus THE STATE OF ASSAM	MD MOFIDUL ISLAM	
	WITH I.A.(Civil)/3086/2025 (Filing Number)	ASIR UDDIN AHMED Versus THE STATE OF ASSAM	MD MOFIDUL ISLAM	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
12	WP(C)/5626/2024	BISWA BHARATI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR B PUSHILAL MR. A DHANUKA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
13	WITH WP(C)/5624/2024	MINU DEVI AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR B PUSHILAL MR. A DHANUKA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
14	WA/148/2025 FIXED	NAVA KR MIRI BARUAH AND 71 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N BORAH MR. J PATOWARY G. R. SINGHA MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE DEPTT.
15	WA/159/2025	FOOD CORPORATION OF INDIA AND 3 ORS Versus G B CHOWDHURY HOLDING PVT LTD	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI FOR CAVEATOR
16	WP(C)/676/2025	THE UNION OF INDIA Versus DASHARATH CHANDRA SARKAR	MRS RITA DEVI	DR G J SHARMA MS. K BHATTACHARYYA FOR CAVEATOR
	WITH I.A.(Civil)/312/2025 in WP(C)/676/2025	UNION OF INDIA Versus DASHARATH CHANDRA SARKAR	MRS RITA DEVI	
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
17	PIL/39/2024	BARASHA THAKURIA Versus THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM
18	WITH PIL/72/2024	BARASHA THAKURIA Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	SC, P AND R.D. GA, ASSAM SC, APDCL DY.S.G.I.
19	WA/297/2024	RENU BORA SINGH AND 14 ORS Versus THE UNION OF INDIA AND 3 ORS	ALHAJJ I UDDIN MR. H ALI MS S DAS B BARMAN	MRS. R DEVI DY.S.G.I. SC, FINANCE SC, HEALTH
20	WITH WA/71/2025	SRI KUNTI BARUAH SAIKIA AND 240 ORS Versus UNION OF INDIA AND 3 ORS	MR. H ALI	
21	WA/394/2024 FIXED	ASMA KHATUN Versus THE COMMISSIONER AND SECRETARY AND 3 ORS	MR. A Z AHMED MR. A KHALEK	GA, ASSAM
22	WP(C)/2258/2024	UNION OF INDIA AND 3 ORS. Versus SMT ZANGHRING ANAL	MR UJJAL KUMAR GOSWAMI	MR. A R TAHBILDAR

23	WP(C)/3187/2024	UNION OF INDIA AND 5 ORS. Versus CHANDAN PAUL	MR. B CHAKRAVARTY	MR S CHOUDHURY MS R MEDHI
24	WP(C)/5207/2024	INDRAJIT NOMOSUDRA AND 93 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, SSA
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
25	WP(C)/5572/2023	ALL ASSAM STAMP VENDORS ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	MR C BARUAH (R 6) GA, ASSAM MR. K P PATHAK (R4, R5) MR BHARGAV DAS (R4, R5) MR ARINDAM BARUAH (R4, R5) SC, REVENUE
26	WITH PIL/74/2023	DHANU RAM DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS N ISLAM MR. P TELI MS. L ISLAM	MS. M D BORAH, GA R-2 MR. K P PATHAK MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&3) MR BHARGAV DAS
27	WP(C)/2227/2024 FIXED	KIRTI GOEL Versus UCO BANK AND ANR	MR I S MAZUMDAR MS. A AZAD	SC UCO BANK MR. M SHARMA (r-1,2) MS. S YASMIN (r-1,2)
28	WP(C)/2380/2024	DR. NIRANJAN DAS Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MR D N SARMA MS B BORA MS. K DAS	MR. S S ROY (r-1,2,4,5,6) DR ANKIT TODI (R-3) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1795/2024 CAVT. NO.01362/024, FIXED WITH	MD. FARIJ UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR E AHMED MR. N I KHAN MR. S Z RAHMAN	SC, ELEM. EDU MR. JUNM LASKAR FOR CAVEATOR
2	WP(C)/2327/2025	KAPIL HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU
3	WP(C)/3183/2024 FIXED	RANJULA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MS. M BORA DR. B. C. BORAH	SC, ELEM. EDU SC, AG
4	Cont.Cas(C)/258/2025	DIBYAJYOTI BORAH AND ORS Versus NARAYAN KONWAR, IAS AND ANR RUHULUR RAHMAN AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	
5	WP(C)/2601/2025 FIXED	RABBUL HUDA Versus THE STATE OF ASSAM AND ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
6	WP(C)/2625/2025 FIXED	SMTI. GEETANJALI KOTOKY Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA POOJA ROY L DEKA MR. H K CHOUDHURY	SC, ELEM. EDU
7	WP(C)/2630/2025 B/O	PANKAJ KR GOSWAMI Versus THE STATE OF ASSAM	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH MR M KHAN S LASKAR	SC, SSA SC, SEC. EDU.
8	WP(C)/2676/2025 FIXED	EKLAVYA MODEL RESIDENTIAL SCHOOL, DALBARI AND ANR Versus THE UNION OF INDIA AND 15 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S. ALOM	SC, ELEM. EDU DY.S.G.I. SC, BTC SC, WPT AND BC
9	WP(C)/2690/2025 FIXED	LATU MONI BORO Versus THE STATE OF ASSAM AND ORS	MR. S U AHMED MR A HAWARI A R MONDAL	SC, ELEM. EDU GA, ASSAM
10	WP(C)/2697/2025			

11	WP(C)/2701/2025	P. HARI KANTA SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
12	WP(C)/2708/2025 B/O	DULAL BORAH Versus THE STATE OF ASSAM AND ORS	MR. R S MISHRA MR. P BORDOLOI MS M NIROLA MR. R K MAHANTA	SC, SEC. EDU.
13	WP(C)/2712/2025	SRI SANKAR TEWARI Versus THE STATE OF ASSAM AND 7 ORS	MR. A M S MAZUMDER A W BARBHUIYA	GA, ASSAM SC, SEC. EDU.
14	WP(C)/2714/2025	NABIN CHANDRA DAS Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
15	WP(C)/2716/2025	KULEN TALUKDAR Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
16	WP(C)/2717/2025	GANESH BARMAN Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
17	WP(C)/2721/2025	ANUPAMA GOSWAMI Versus THE STATE OF ASSAM AND 7 ORS.	MR. P P BARUAH MS. M DUTTA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
18	WP(C)/2722/2025	NIRU CHAMUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. P P BARUAH MS. M DUTTA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
19	WP(C)/2723/2025	KANAKLATA CHETIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P P BARUAH MS. M DUTTA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
20	WP(C)/2724/2025	CHANDRA KANTI BHARALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. P P BARUAH MS. M DUTTA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
21	WP(C)/2725/2025	ABDUS SALAM Versus THE STATE OF ASSAM AND ORS	MR. M HUSSAIN MR. M ISLAM MS. S SULTANA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM
22	WP(C)/2729/2025	SIKHAMONI GOGOI Versus THE STATE OF ASSAM AND OTHERS	MR. T H HAZARIKA MR. M CHETIA MR. A RASHID MR. K ISLAM	SC, SEC. EDU.
23	WP(C)/2733/2025	MUNIN GOGOI Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
24	WP(C)/2734/2025	SMT SONGITA PEGU Versus THE STATE OF ASSAM	MR. L GOGOI	SC, ELEM. EDU GA, ASSAM
25	WP(C)/2735/2025	PROBIN DUTTA Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
26	WP(C)/2736/2025	PRASANTA KUMAR DAS Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
27	WP(C)/2737/2025	MADHAB CHANDRA KALITA Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
28	WP(C)/2738/2025	SK SIRAJUL HAQUE Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
29	WP(C)/2739/2025	FAKARUDDIN ALI Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
30	WP(C)/2741/2025	JAYASHREE BARUAH DUTTA ALIAS JAYASHREE BARUAH Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.

31	WP(C)/2746/2025	ABU SUFI MD HIFJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN MR. M MONDAL	SC, ELEM. EDU GA, ASSAM
32	WP(C)/2747/2025	FOKRUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER TARIQUE AZIZ	SC, ELEM. EDU GA, ASSAM
33	WP(C)/2749/2025	IMDADUL BARI BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
34	WP(C)/2753/2025	SAMINA BEGUM LASKAR Versus THE STATE OF ASSAM AND ORS	MR. K MIRA	SC, ELEM. EDU GA, ASSAM
35	WP(C)/2761/2025	JAYED MD SAHA ALAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN MR. M MONDAL	SC, ELEM. EDU GA, ASSAM
36	WP(C)/2762/2025	PRANOY KUMAR SINHA Versus THE STATE OF ASSAM	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
37	WP(C)/2763/2025	ABU SAHED MD GULZAR HUSSAIN Versus THE STATE OF ASSAM AND ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
38	WP(C)/2764/2025	LAKHI BEGUM Versus THE STATE OF ASSAM AND ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
39	WP(C)/2765/2025	MD KHALED AKTAR CHOUDHURY Versus THE STATE OF ASSAM	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
40	WP(C)/2766/2025	AFZHAL HUSSAIN TAPADAR Versus THE STATE OF ASSAM AND ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
41	WP(C)/2767/2025	LUTFA KHANOM Versus THE STATE OF ASSAM	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
42	WP(C)/2768/2025	AKHTAR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
43	WP(C)/2769/2025	ABDUL AHAD Versus THE STATE OF ASSAM AND OTHERS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
44	WP(C)/2770/2025	PARVEEN SULTANA Versus THE STATE OF ASSAM AND ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
45	WP(C)/2771/2025	ABU ANSAR AZAD Versus THE STATE OF ASSAM AND ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
46	WP(C)/2772/2025	RESHMA BEGUM Versus THE STATE OF ASSAM AND ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
47	WP(C)/2773/2025	SAGAR CHANDA Versus THE STATE OF ASSAM AND ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
48	WP(C)/2774/2025	NILOY DAS Versus THE STATE OF ASSAM AND ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
ORDER (STAY VACATING)				
49	I.A.(Civil)/1247/2025 IN WP(C)/3998/2023 (D/O), FIXED in WP(C)/4669/2024	THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 2 ORS Versus SRI DIPAK DAS	MR. P P DUTTA MS P SARMA MS. P P DAS	MR. R J DAS
	WITH WP(C)/4669/2024	DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 2 ORS	MR. N BARUAH MR. R J DAS MRS S SAIKIA	MR. P P DUTTA (R-1,2,3) MS P SARMA (R-1,2,3) MS. P P DAS (R-1,2,3)

WITH
[I.A.\(Civil\)/500/2025](#)
in WP(C)/4669/2024

DIPAK DAS
Versus
THE INDIRA GANDHI NATIONAL OPEN
UNIVERSITY

MR. N BARUAH
MRS S SAIKIA

MR. P P DUTTA
MS P SARMA (R-1,2,3)
MS. P P DAS (R-1,2,3)

ADMISSION

50 [WP\(C\)/1395/2022](#)
FIXED

SHIVA SANKAR DEKA
Versus
THE STATE OF ASSAM AND 5 ORS

MR. P MAHANTA
MS. P SAHARIA
MR. P K HANDIQUE

GA, ASSAM
MR C GOSWAMI (r-6)
MR. A K BHUYAN (R-4)
MS. N CHOUDHURY (R-4)
MR. M BORAH (R-4)
MR. A KHOUND (R-4)
MS B BORA (R-4)
MR A TALUKDAR (R-4)
MR J DAS (R-4)
SC, SEC. EDU.

51 [WP\(C\)/7405/2022](#)
FIXED

SANATH KUMAR DEB
Versus
THE STATE OF ASSAM AND 4 ORS.

DR G J SHARMA
MR S NATH

SC, EDU
SC, FINANCE DEPTT.
SC, U G C

WITH

52 [WP\(C\)/7786/2022](#)

KANIKA NATH
Versus
THE STATE OF ASSAM AND 4 ORS

DR G J SHARMA
MR S NATH

SC, EDU
SC, FINANCE DEPTT.
SC, U G C

53 [WP\(C\)/4450/2024](#)
FIXED

HAM AK RURAL DEVELOPMENT
FOUNDATION
Versus
ALL INDIA COUNCIL FOR TECHNICAL
EDUCATION AND 4 ORS (G)

MR. A C BURAGOHAIN
MS. H BORAH
MS. S NATH

MR. K GOGOI(CGC)
MR. K P PATHAK (SC, ALL
INDIA COUNCIL TECHNICAL
EDUCATION (FOR R-3))
DY.S.G.I.

54 [WP\(C\)/5138/2024](#)

NILOTPOL DAS AND 6 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

MR. I H SAIKIA
MR. B BORAH
MR. K KALITA
MR. M R CHOUDHURY

SC, SEC. EDU.
SC, FINANCE DEPTT.

55 [WP\(C\)/5954/2024](#)
FIXED

SUBODH KALITA
Versus
THE STATE OF ASSAM AND 3 ORS

MR. A K BARUAH
MR. N MAHAJAN
MR. H NATH

MS P DAS
SC, SEC. EDU.

56 [WP\(C\)/6999/2024](#)
FIXED

SK. CHAND MAHAMMAD
Versus
THE STATE OF ASSAM AND 5 ORS

MR. M KHAN
MR A K DAS
MS J AKTAR

GA, ASSAM
SC, SEC. EDU.
SC, FINANCE DEPTT.

ORDERS

57 [Cont.Cas\(C\)/538/2020](#)
FIXED

DULAL CHANDRA SARMA
Versus
SHRI RITHWISH KUMAR CHAKI AND ORS.

MRS. P P BORAH
MR. P K DAS

MR S M T CHISTIE
MR. R MAZUMDAR
MR. P K BORAH
MR. B DEORI

58 [WP\(C\)/3479/2021](#)

DR. SAMEDUR RAHMAN
Versus
THE STATE OF ASSAM AND 6 ORS

MR. A A R KARIM
MS. A AHMED

SC, HIGHER EDU
GA, ASSAM
SC, APSC
SC, APSC
MS. S G BARUAH (r-4)
MR. B BORGOHAIN
MR B SAIKIA (r-4)

59 [WP\(C\)/4473/2024](#)

KAPIL GOALA
Versus
THE STATE OF ASSAM AND 8 ORS

MR. P J SAIKIA
MR. R B PHOOKAN
R SARMAH
MS D DUTTA
MS M KAKOTY
MR K J HAZARIKA

MR B DEORI (GA, ASSAM)
SC, HEALTH

60 [Cont.Cas\(C\)/198/2025](#)

MADHAB CHANDRA KALITA
Versus
NARAYAN KONWAR, IAS AND 2 ORS.

MR. B PURKAYASTHA
J.P. BARUAH

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

-

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,23rd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./913/2025 WITH CASE RECORD(SCANNED COPY), B/O	SULTAN MAZNU @ SULTAN HAQUE Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH MR J A AHMED	PP, ASSAM A R MONDAL (R-2)
MOTION (BA)				
2	Bail Appln./1597/2025 FIXED	RAJIB UDDIN ALIAS RAJU UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY Z HUSSAIN	PP, ASSAM
3	Bail Appln./1654/2025	NILIMA KACHARI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS	PP, ASSAM
4	Bail Appln./1655/2025	JABED ALI SIKDAR ALIS JABED SIKDAR Versus THE STATE OF ASSAM AND ANR	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
5	Bail Appln./1657/2025	ABU SAYAD KHAN Versus UNION OF INDIA	MR D K MEDHI P BORUAH	SC, NCB
6	Bail Appln./1658/2025	BIJU YADAV Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR LEGAL AID COUNSEL	PP, ASSAM
7	Bail Appln./1663/2025	KESHAB KALITA Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
8	Bail Appln./1669/2025 B/O	RAHMAN ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN N R HAQUE	PP, ASSAM
9	Bail Appln./1675/2025	MD JAKIR HUSSAIN @ MD. ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
10	Bail Appln./1677/2025	AKUM CHANG Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
MOTION				
11	Crl.Pet./447/2025	PABAN DAS Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM

12	Crl.Pet./497/2025 FIXED	PRIYANSHU BOIRAGI Versus THE DIRECTORATE OF ENFORCEMENT AND ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	DY.S.G.I.
13	Crl.Pet./563/2025 FIXED	SHRI KRISHAN KANWAR KADEL @ KRISHNA KANWAR KADEL Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM
14	Crl.Pet./579/2025 FIXED	PRANESWAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MRS. K DEVI MR. J KALITA MS S A KHALIFA	PP, ASSAM
15	Crl.Pet./587/2025 B/O	PRASHANT BOTHRA Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA MD. MEMON AHMED S AJMI	PP, ASSAM
16	Crl.Pet./588/2025	MANOJ BAISHYA Versus THE STATE OF ASSAM	MR. B DEKA	PP, ASSAM
17	AB/1084/2025 FIXED	MD JOYNAL ALI @ JOYNAL ABEDIN Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
18	WITH Bail Appln./1544/2025	MD AMJAD ALI Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN A MISHRA	PP, ASSAM
19	WITH Bail Appln./1569/2025	ABDUL KALAM Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
20	AB/1125/2025	INAMUL HOQUE Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED R KHA	PP, ASSAM
21	AB/1136/2025	MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./3769/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KRISHNA MAHAPATRA MALI Versus THE UNION OF INDIA	MS. M KUMARI MR D NANDI MR. M KALITA B U LASKAR	SC, NCB
23	Bail Appln./725/2025 FIXED	SRI SUSHIL BHUMIJ Versus THE STATE OF ASSAM	MR. N BORUAH MR S ARAFAT	PP, ASSAM
24	Bail Appln./977/2025 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	MAINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
25	Bail Appln./1188/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MOHIBUL HOQUE @ MOHIBUL ALI @ RAHUL Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN S KHAN	PP, ASSAM
26	Bail Appln./1417/2025 FIXED	SALEH AHMED Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
27	Bail Appln./1478/2025 FIXED	MD. MOFAZEL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
28	Bail Appln./1558/2025 FIXED	DEBASHISH DUTTA AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

29	Bail Appln./1591/2025 FIXED	RATAN BARMAN @ NANTU BARMAN AND ORS Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/1002/2022 WITH OFFICE NOTE	MOYAJJAN HUSSAIN Versus THE STATE OF ASSAM	MS. D GHOSH MR. M ISLAM	PP, ASSAM
31	AB/1720/2022 WITH OFFICE NOTE	TAJAMMUL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. D P CHALIHA MS M ROY	PP, ASSAM
32	AB/2675/2022 WITH OFFICE NOTE	HAMIDUL ISLAM @ BAPAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
33	AB/3088/2022 WITH OFFICE NOTE	EUSUF ALI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	AB/3089/2022 WITH OFFICE NOTE	PRADIP DAS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
35	AB/3091/2022 WITH OFFICE NOTE	GAKUL DAS Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
36	AB/2782/2023 WITH OFFICE NOTE	SURENDRA KUMAR PANDIT Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA MR R.AHMED	PP, ASSAM
37	AB/613/2025 FIXED	AMIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MD IMRAN A ISLAM	MR SARFRAZ NAWAZ, AMICUS CURIAE,(R-2) PP, ASSAM
38	AB/726/2025 FIXED	KH. MANI KUMAR SINGHA Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS. S DEVI	PP, ASSAM
39	AB/892/2025 FIXED	LAKHI KALITA Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
40	AB/916/2025 WITH OFFICE NOTE, FIXED	SRI PRAHLAD KONDHA Versus THE STATE OF ASSAM AND ANR	MS M KURMI MR R ISLAM S PAUL	MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM
41	AB/1003/2025 WITH OFFICE NOTE, FIXED	ATIFUL HOQUE AND ORS Versus THE STATE OF ASSAM AND ANR	MR A ISLAM	MR SARFRAZ NAWAZ (r-2) PP, ASSAM A S CHOUDHURY(r-2)
42	AB/1037/2025 FIXED	SABIKUL ISLAM Versus THE STATE OF ASSAM	MR M RANA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
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12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



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[For Friday,23rd May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2713/2025	SUROJIT SEN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J GHOSH MR. A M S MAZUMDER A W BARBHUIYA	SC, PWD ROAD
2 WP(C)/2718/2025	MC LEOD RUSSEL INDIA LIMITED AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
3 WP(C)/2719/2025	MC LEOD RUSSEL INDIA LIMITED AND ANR Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
4 WP(C)/2720/2025	MCLEOD RUSSEL INDIA LIMITED AND ANR Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, INDUSTRIES AND COMMERCE
5 WP(C)/2726/2025	MCLEOD RUSSEL INDIA LIMITED AND ANR Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
6 WP(C)/2731/2025	M/S DRITU ENTERPRISE Versus THE STATE OF ASSAM AND 2 OTHERS	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	SC, FINANCE
7 WP(C)/2740/2025	MCLEOD RUSSEL INDIA LIMITED AND ANR Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
8 WP(C)/2752/2025	MCLEOD RUSSEL INDIA LIMITED Versus THE UNION OF INDIA AND OTHERS	MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE

9	WP(C)/2754/2025	MCLEOD RUSSEL INDIA LIMITED Versus THE UNION OF INDIA AND OTHERS	MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
10	WP(C)/2756/2025	MCLEOD RUSSEL INDIA LIMITED Versus THE UNION OF INDIA AND OTHERS	MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
11	WP(C)/2757/2025	MC LEOD RUSSEL INDIA LIMITED Versus THE UNION OF INDIA AND OTHERS	MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
12	WP(C)/2759/2025	MC LEOD RUSSEL INDIA LIMITED Versus THE UNION OF INDIA AND OTHERS	MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE

ADMISSION

13	WP(C)/5347/2024 FIXED	M/S RUPA ENTERPRISES Versus STATE OF ASSAM AND 5 ORS	MR B SARMAH MR G PATHAK	GA, ASSAM SC, IRRIGATION SC, FINANCE
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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
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16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH- III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/59/2025	KARUNA RANI ROY Versus SHRI SANMUKH JUGANI	MR A R MEDHI MR P C R MEDHI	
2 Cont.Cas(C)/226/2025	SAHIBUR RAHMAN Versus MS KEERTY JOLLY, IAS AND 2 ORS.	MR. J M A CHOUDHURY	
3 WP(C)/1377/2025 FIXED	DULAL CH BANIA Versus THE STATE OF ASSAM AND ORS	MS. T SOM MR H DAS	GA, ASSAM SC. REVENUE
4 WP(C)/2268/2025 B/O	AMINUL HOQUE LASKAR Versus THE UNION OF INDIA AND 8 ORS.	MR. M U MONDAL MR K ISLAM A A AHMED MR. A W MONDAL	MRS S BARUAH (C.G.C) DY.S.G.I.
5 WP(C)/2346/2025	SMTI ANJANA RAY Versus THE STATE OF ASSAM AND ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM J MEDHI	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, IRRIGATION
6 WP(C)/2348/2025 FIXED	MD ABU SUVAN Versus THE STATE OF ASSAM AND 5 ORS.	MR S P DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	GA, ASSAM SC, APSC SC, FISHERY
7 WP(C)/2424/2025 FIXED	DEBABRATA GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MS F BEGUM	SC, FOREST
8 WP(C)/2576/2025 FIXED	BIRINCHI ADHIKARY Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LMITIED	MS. S KEMPRAI MS V.SHOHE	SC, AFDC
9 WP(C)/2696/2025	AJIBAR ALI Versus THE STATE OF ASSAM AND OTHERS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM
10 WP(C)/2698/2025	MUKUNDRA UPADHYAY Versus THE STATE OF ASSAM AND ORS	MR. J I BORBHUIYA A B T HAQUE MR A HOSSAIN	GA, ASSAM
11 WP(C)/2710/2025	DIPEN KUMAR RAJKHOWA Versus THE REGISTRAR OF COOPERATIVE SOCIETIES, ASSAM AND 4 OTHERS	MR. B DEKA MS P BARUAH S AZIZ	SC, CO OP

12	WP(C)/2715/2025	PRABIR KUMAR BHUYAN Versus THE UNION OF INDIA AND 6 ORS.	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	DY.S.G.I.
13	WP(C)/2727/2025	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND OTHERS	MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC, BTC
14	WP(C)/2728/2025	PABAN KALINDI Versus THE STATE OF ASSAM	MR P BHARDWAJ MS. B DEVI	SC, CO OP GA, ASSAM SC, FISHERY SC, FINANCE
15	WP(C)/2730/2025	SMTI MIRA RANI GOALA Versus THE UNION OF INDIA AND ORS	MS D CHAUDHURY MR A K PAUL	DY.S.G.I.
16	WP(C)/2732/2025	ASSISTANT SUB-INSPECTOR MALATI DEVI Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
17	WP(C)/2742/2025	ANJALI CHAKRABORTY Versus NORTHEAST FRONTIER RAILWAY AND ORS	MR. R P HAZARIKA TUN RAJKHOWA	DY.S.G.I.
18	WP(C)/2745/2025	MOBRUL ISLAM TAPADAR Versus THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
19	WP(C)/2750/2025	KAKALI DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMA MR A DEY S KALITA MR. J K ROY	SC, APSC SC, PWD
20	WP(C)/2751/2025	PRAKASH CHANDRA Versus THE UNION OF INDIA AND 2 OTHERS	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
21	WP(C)/2755/2025	IBADUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, FINANCE
22	WP(C)/2758/2025	AYESHA BEGIM LASKAR Versus THE STATE OF ASSAM AND ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
23	WP(C)/2760/2025	HASSAN JAHANGIR MAZUMDER Versus THE STATE OF ASSAM AND ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, P H E SC, FINANCE

ORDER (IMPLEADMENT OF PARTY)

24	I.A.(Civil)/1191/2025 in Cont.Cas(C)/762/2023 WITH Cont.Cas(C)/762/2023	DALIM DAS Versus SANDEEP KUMAR, IFS DALIM DAS Versus RAVI S PRASAD AND ORS	MR. B D KONWAR SR. ADV. SC, FOREST MRS J M KONWAR MR H AGARWAL MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUJI MR P DOLEY MS V V THANYU MS S JAIN	
25	WITH WP(C)/7350/2023	DALIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. SC, FOREST MR H AGARWAL MS S JAIN	SC, AG

ADMISSION

26	WP(C)/4821/2023 PART-HEARD	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MS. R CHOUDHURY MR. A H M R CHOUDHURY MS N MAHANTA N GAUTAM MS SABINA AHMED MR. R. AHMED	SC, AG MR. S P CHOUDHURY,SC,UWSSB,(R-2,3) MS. B DEVI MR. D BORA ,GA, (R-1) SC, HOUSING AND URBAN AFFAIRS MS TINLUNG,SC,ACCOUNTANT GENERAL,(R-4) SC, URBAN WATER SUPPLY AND SEWERAGE
27	WP(C)/7511/2017	RABIN TALUKDAR and 23 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.M CHANDA MR.S CHOUDHURY MR.H DAS	GA, ASSAMR1,3-5 SC, APSC(R6) MR R DHAR, SC, PWD SC, F.DEPTT.(R2)
28	WP(C)/3785/2020	JAYANTA BORA AND 45 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR D KALITA MS. K PHUKAN	GA, ASSAM MR. N J GOGOI (R-2) SC, AGRICULTURE SC, A S A M B
29	WITH WP(C)/4537/2020	ROMEN BORAH AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P SARMA	MR. N J GOGOI (R-3) SC, AGRI. DEPARTMENT SC, A S A M B
30	WITH WP(C)/496/2021	RATUL KUMAR DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MS. K PHUKAN	SC, AGRI. DEPARTMENT SC, A S A M B
31	WP(C)/938/2022 FIXED	RAJU BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, PWD SC, FINANCE
32	WP(C)/3572/2023	SATYA BRATA DAS Versus THE UNION OF INDIA AND 3 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR H GUPTA (r-1) DY.S.G.I.
33	WP(C)/4884/2023	PARESH TAMULI Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, FINANCE
34	WP(C)/5659/2023 FIXED	MS. KIRAN DAS AND 29 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR D DEKA MR N J KUMAR	SC, P AND R.D. SC, FINANCE
35	WP(C)/6651/2023	KANAKESWAR BORGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
	WITH I.A.(Civil)/3886/2023 in WP(C)/6651/2023	KANAKESWAR BORGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
36	WP(C)/713/2024	ASHOK SARKAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	SC, APDCL
37	WP(C)/1367/2024	ABHIJEET CHAUDHARY Versus THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
38	WP(C)/1551/2024 B/O	NAZMUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE
39	WP(C)/4539/2024	NABAJIT BHAGAWATI Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MS. D J BORAH MR VINOD BASFOR	GA, ASSAM SC, P H E
40	WP(C)/4817/2024	JONAKI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. N N B CHOUDHURY MR. A A BARMAN	GA, ASSAM MR. T C CHUTIA MR P NAYAK MR D K ROY (R-4) MS. J BATHARISA(R-4)

41	WP(C)/4958/2024 FIXED	DEBASHISH ROY Versus PUNJAB NATIONAL BANK AND ANR	PETITIONER IN PERSON	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA SC, PNB
42	WP(C)/5143/2024	MD. LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH RUBI GOGOI	GA, ASSAM MR. J C GOGOI(R-5) MR. N GOGOI(R-5) MR B ISLAM (R-5) SC, REVENUE
43	WP(C)/5439/2024 B/O	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE
44	WP(C)/6238/2024	SUMI BARUAH Versus THE STATE OF ASSAM AND 25 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	GA, ASSAM SC, APSC MR S BORTHAKUR(R-7,14,16,21,26) MR. J M GOGOI (R-10) MS. P BORAH (R-7,14,16,21,26) MR J P KACHARI(R-10)
45	WP(C)/6872/2024	HARI PRASAD BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
46	WP(C)/592/2025 FIXED	ISFAQUR SIDDIQUE Versus THE STATE OF ASSAM AND ORS	MR H R A CHOUDHURY MR. A T SARKAR AMINUR RAHMAN	GA, ASSAM MR. B SHARMA (R8) MR. D DAS (R8) SC, NHM SC, HEALTH
<u>ORDERS</u>				
47	MC/35/2024 IN WP(C)/3653/2014 (D/O) in WP(C)/3653/2014	DR. CHAMPAK MEDHI and 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, HEALTH
48	Cont.Cas(C)/380/2024	RAJANI CHOUDHURY AND 2 ORS Versus SYEDAIN ABBASI AND 6 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	MS. R DEKA(R-6) MS. R DEKA(R-6) MR R M DAS(R-6) MR R M DAS(R-6) MR. C SHARMA (R-7) MR. C SHARMA (R-7) D JAIN (R-6) D JAIN (R-6)
49	WP(C)/1276/2024	SHILPI DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, BTC SC, FINANCE
50	WP(C)/4768/2024	BIMOLA GOGOI Versus THE UNION OF INDIA AND 5 ORS	MR. U SAIKIA MR. Z ISLAM	SC, AG (A AND E) GA, ASSAM MR. P S BHATTACHARYYA (CGC) DY.S.G.I.
51	WP(C)/5318/2024	DIPA TERON Versus THE STATE OF ASSAM AND 3 ORS	B KHAKHLARY MS P GOGOI U SWARGIARY	SC, EXCISE DEPTT.
52	I.A.(Civil)/1009/2025 in WP(C)/6242/2023	DEEPAK RANJAN DAS Versus THE STATE OF ASSAM AND ORS	MR H K DAS MR N K SARMA MR N K SARMA	MR C BARUAH SC, AG (A AND E) GA, ASSAM SC, AG MS. M BHATTACHARJEE
	WITH WP(C)/6242/2023	DEEPAK RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H K DAS MR N K SARMA	GA, ASSAM SC, AG

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[I.A.\(Civil\)/1460/2025](#)
in WP(C)/5557/2024

THE SECRETARY TO THE DEPARTMENT
OF PERSONNEL

Versus
SMTI DEEPIKA DADANI

ADDL. SR. GA, ASSAM

MR. S P SHARMA

WITH
[WP\(C\)/5557/2024](#)

DEEPIKA DADANI
Versus
THE STATE OF ASSAM AND 4 ORS

MR K CHOUDHURY
MR. S P SHARMA
K AHMED
MR. A KASHYAP

GA, ASSAM
SC, APSC
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 23rd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/925/2025 FIXED	CHAN MIA MANDAL @ CHAN MIA Versus THE UNION OF INDIA AND 5 ORS.	MR. R BORA MS R MEDHI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
2	WP(C)/621/2019 B/O, WITH LCR	AHAMMAD ALI @ AHAMAD ALI Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR D CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/878/2025 B/O, WITH LCR	THANDU MIYA Versus THE UNION OF INDIA	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
ORDERS				
4	I.A.(CrI.)/1255/2024 WITH LCR 3 FILES. WITH OFFICE NOTE. in CrI.A./433/2024 WITH CrI.A./433/2024	MOSLEM UDDIN @ MALOM AND 9 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. M HUSSAIN MR. V A CHOWDHURY MR A.K. MOLLAH	PP, ASSAM
		MOSLEM UDDIN @ MALOM AND 9 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. M HUSSAIN MR. V A CHOWDHURY MR A.K. MOLLAH	PP, ASSAM
5	WITH CrI.A./419/2024	ALI HOSEN @ ALI HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	MR. A T SARKAR S R DAS PP, ASSAM
	WITH I.A.(CrI.)/1228/2024 in CrI.A./419/2024	ALI HOSEN @ ALI HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	PP, ASSAM

6	I.A.(Civil)/4095/2024 B/O, WITH LCR in WP(C)/7751/2018	ON THE DEATH OF ASHAD ALI @ ARSED ALI HIS LEGAL HEIRS HAMELA KHATUN AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS B HAZARIKA MS F N ZAMAN	SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/7751/2018	ASHAD ALI @ ARSED ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
HEARING				
7	WA/142/2023 PART-HEARD, FIXED	THE INDIAN INSTITUTE OF TECHNOLOGY Versus DIPANKAR DAS AND 5 ORS.	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	SC, A I C T E MR K K MAHANTA (Sr. Advocate) (r-4) MS. B CHOUDHURY (R-3) MRS. R DEVI (r-2) MR. K M MAHANTA (r-4) MR. P. CHOUDHURY (R-3) MS N BEGUM (r-4) MR S GAUTAM (r-4) M R Sharma (r-4) J DAS (r-3) RESPONDENT IN PERSON(R-1) SC, U G C
8	WITH WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	RESPONDENT IN PERSON (R-6) RESPONDENT IN PERSON (R-6) MS. B CHOUDHURY (r-3) MR. S K MEDHI MR. P. CHOUDHURY (r-3) SC, IITG DY.S.G.I. SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,23rd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/6406/2024	STATE INLAND WATER TRANSPORT EMPLOYEES SANTHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, IWT
ORDER NO STEPS			
2 WP(C)/1540/2017	RATAN SINGH @ RATAN KAIRI Versus THE STATE OF ASSAM and 5 ORS.	MR.P J PHUKAN MR.H BARUAH	SC, HIGHER EDUCATION
ADMISSION			
3 WP(C)/8653/2019	MANURANJAN BORA AND 32 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. R DE MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
4 WP(C)/237/2020	SYED FIDDUSAR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS N DAS MR S DAS MR G BARUAH	SC, ELEM. EDU MR A DASGUPTA J U AHMED MR S R NAWAZ (R-11) MR J U AHMED (R-11) MR. U. SARMA, SC, SEC. EDU. SC, BTC
5 WP(C)/3422/2022	BUKESON BAG Versus THE COMMISSIONER AND SECRETEARY AND 8 ORS.	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM MR. B D GOSWAMI (R-8,9) MR S BORTHAKUR(R-7) MR. J M GOGOI (R-8,9) MR. D GOGOI (R-7)
6 WP(C)/7557/2022	NITU DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR J ISLAM MR. A HUSSAIN MS D DAS MR M SIDDIQUE	MRS. R DEVI ASSTT.S.G.I.
7 WP(C)/8282/2022	KAJALI BARO Versus THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE

8	WITH WP(C)/7/2023	SAMIN CHANDRA BARO Versus THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
9	WP(C)/143/2023	JALAL UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HIGHER EDU SC, FINANCE SC, HEALTH
10	WP(C)/901/2023	SMTI PINKI MONI BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. A LAHKAR	GA, ASSAM SC, PWD
11	WP(C)/2589/2023	19852129 BALDEV SINGH @ BALADAB SINGH AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
12	WITH WP(C)/6988/2022	19852129 SRI BALDEV SINGH @ BALADAB SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
13	WP(C)/2630/2023	BIDISHA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA MR H BEZBARUA MR. S J SARMAH K. KALITA	SC, SEC. EDU. SC, SEBA
14	WP(C)/3276/2023	DHIRAJ BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P K BARMAN MS. S CHUTIA MS. P CHUTIA	SC, PWD ROAD GA, ASSAM
15	WP(C)/4324/2023	DIPEN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MD H R AHMED MR S ISLAM	GA, ASSAM SC, FINANCE SC. REVENUE
16	WP(C)/6563/2023	HALIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM MD. A HUSSAIN (R-5) MR. M HOQUE (r-5) MD A ALI (r-5)
17	WP(C)/6616/2023	DILIP GOGOI Versus THE DIBRUGARH UNIVERSITY AND 7 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	MR D BARUAH (R-5 to 8) MR. S K TALUKDAR (R-5 to 8) MS. B. BANIA (R-5 to 8) SC, DIB. UNIVERSITY
18	WP(C)/6870/2023	MIZAZUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MD K RAHMAN	GA, ASSAM SC, AG SC, SEC. EDU. SC, TREASURY SC, FINANCE
19	WP(C)/7147/2023	JITUMANI DAS AND 303 ORS Versus UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM C.G.C. C.G.C. MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
20	WP(C)/7189/2023	MD. TAYAB ALI CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR B D DAS MR. B PURKAYASTHA MR. B PURKAYASTHA MR. S SUTRADHAR	MRS. R DEVI (r-1) MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
21	WP(C)/7443/2023	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
22	WP(C)/1/2024	GITA KUMARI AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM MR J K PARAJULI (R-1) MR P NAYAK (R-2,3,4)
23	WP(C)/427/2024	SMT. NANDA DAS Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	SC, AFDC

24	WP(C)/1050/2024	SUBASH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR R K MOUR MR P DAS MR K J PATHAK A DAS MS N BARUAH	SC, HIGHER EDU MR. B D KONWAR SR. ADV. (r-4) MR. R KALITA (r-4) MR H AGARWAL (r-4) MR J SINGH (r-4) MS P GUPTA (r-4) MS M ZOMUANPUII (r-4) MS S JAIN (r-4) SC, SEC. EDU.
25	WP(C)/1214/2024	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS S S ZIA	SC, ELEM. EDU GA, ASSAM MR. J AHMED (R-7) SC, AG MS M DAS (R-7) SC, TREASURY
26	WP(C)/2121/2024 WITH WP(C)/3820/2024 (D/O)	DILIP KUMAR SARMAH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM SC, SEC. EDU.
27	WITH WP(C)/2890/2024	RAMESH CHANDRA BORA AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, SEC. EDU. SC, FINANCE
28	WITH WP(C)/4517/2024	JANAKI KUMAR SHARMAH AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M NATH MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, SEC. EDU. SC, FINANCE DEPTT.
29	WP(C)/2779/2024	HIRANYA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-7) MR. U P CHALIHA (r-7) DR P AGARWAL(R-6) MS M ROY (r-7) SC, FINANCE SC, U G C
30	WITH WP(C)/2945/2024	DR. JAYASHREE SARMAH Versus THE STATE OF ASSAM AND 9 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-6) MR. U P CHALIHA (r-6) DR P AGARWAL (SC, UGC) MS M ROY (r-6) SC, U G C SC, FINANCE
31	WP(C)/3213/2024	MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, FINANCE
32	WP(C)/3344/2024	SUSMITA BAGLARY Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MR. K D SARMA	SC, P AND R.D. GA, ASSAM SC, AG SC, K A A C
33	WP(C)/3500/2024 B/O	SOROJIT SINHA Versus THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	SC, ELEM. EDU SC, FINANCE
34	WP(C)/3928/2024	ABDUL MANNAN Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MD. I HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE
35	WP(C)/4038/2024 B/O	MOHIBUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	SC, ELEM. EDU GA, ASSAM
36	WP(C)/4733/2024	SMT. MINU HIRA Versus THE UNION OF INDIA AND 4 ORS.	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	MR. U K GOSWAMI MS P DEVI(R-5) MR P R SARMA (R-5) DY.S.G.I.

37	WP(C)/5127/2024	JAYMATI BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	SC, ELEM. EDU GA, ASSAM MRS. K DEVI (R-6) MS S A KHALIFA(R-6) SC, FINANCE
38	WP(C)/6278/2024	SANJIV GOGOI AND 9 ORS Versus THE UNION OF INDIA AND 9 ORS	MD H R AHMED M BEGUM	MR. S S ROY(C.G.C) DY.S.G.I.
39	WP(C)/6389/2024	DR. PANKAJ BARAH Versus THE TEZPUR UNIVERSITY AND 3 ORS	MR. K SINGHA MR P J PATAR W AKHTAR M DEVI	SC, T U SC, U G C
40	WP(C)/6854/2024	MD. ABDUL KHALEQUE Versus THE STATE OF ASSAM AND 3 ORS. (A)	MD. A J ATIA MS J MARIYAM MS A H ATIA	MS S DAS (R-4) SC, SEC. EDU.
41	WP(C)/595/2025 WITH OFFICE NOTE	BINATA NARZARY Versus THE STATE OF ASSAM AND 9 ORS	MR H P GUWALA MR. A BORO	SC, AG (A AND E) GA, ASSAM SC, BTC SC, FINANCE
42	WP(C)/849/2025	SONU YADAV Versus THE UNION OF INDIA 9 ORS.	MR. R SARMA MR. J K ROY	MR. S S ROY (C.G.C.) DY.S.G.I.
43	WP(C)/1457/2025 B/O	RINKU RAJKHOWA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR M J DEURI MS N DEKA MS H BETALA	GA, ASSAM
ORDERS				
44	WP(C)/2839/2018	MANOBENDRA CHAKRABORTY Versus UNION OF INDIA AND 4 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	MR. K K PARASAR (CGC, R-1) MR. J ROY (SC, HPCL, R-2,3,4,5) ASSTT.S.G.I.
45	Cont.Cas(C)/724/2022	MANJU DEVI Versus P JIDUNG AND ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	MR. D SAIKIA (R-1,2) MR S M T CHISTIE MR. N J KHATANIAR (R-2) MR. U SARMA (R-2) SC, SEC. EDU.
46	Review.Pet./77/2023	CHANDANA MAHANTA Versus BHASKAR KUMAR DAS AND ORS.	MR B P BORAH MR P J DUTTA	SC, SEC. EDU. SC, BTC
47	Cont.Cas(C)/107/2023	ASHUTOSH DAS Versus BIJOYA CHOUDHURY AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D SAIKIA(R-2) MR S M T CHISTIE (r-6) MR S M T CHISTIE (r-6) MR. N J KHATANIAR(R-2)
48	WP(C)/6061/2023	PHATIK RANJAN NATH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/1283/2024 in WP(C)/6061/2023	PHATIK RANJAN NATH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR N SARMA MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
49	Cont.Cas(C)/260/2024	SURESH DAS Versus SMTI POMI BARUAH, ACS	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	MR S MUKTAR (R-2) MR. A R TAHBILDAR(R-1) MR S DAS(R-1)
50	Cont.Cas(C)/418/2024 FIXED	NUR MASTAFA JAMAN Versus SURANJANA SENAPATI,	MR G U AHMED MR. R ISLAM	MR. D SAIKIA MR. P N SHARMA MR B KAUSHIK
51	Cont.Cas(C)/440/2024	SUBHASH CH DAS AND 22 ORS. Versus SMTI MALAVIKA CHOUDHURY, IAS AND 2 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED	MR. B GOGOI(R-1) MR P NAYAK(R-1) MR A CHALIHA (R-1)
52	Cont.Cas(C)/61/2025	IKBAL HUSSAIN LASKAR Versus GYANENDRA DEV TRIPATHI AND ANR	MD. A J ATIA MS J MARIYAM MS A H ATIA	

53	Cont.Cas(C)/183/2025	PAPRIYA NATH Versus NARAYAN KONWAR , IAS	MR. M K CHOUDHURY MD R ISLAM A ISLAM	MR. B GOGOI(R-4) MR P NAYAK(R-4) MR A CHALIHA (R-4) R M BAROOAH(R-4)
54	WP(C)/787/2025	NABAJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 25 ORS.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH MS. T CHAKRABORTY	SC, HIGHER EDU MS M DAS(R-3,4,5) MR. P SAIKIA (R-3,4,5)
55	I.A.(Civil)/1593/2025 B/O in WP(C)/4764/2024 WITH WP(C)/4764/2024 WITH I.A.(Civil)/3427/2024 in WP(C)/4764/2024 WITH WP(C)/4350/2024	ANINDITA NATH Versus THE STATE OF ASSAM ANINDITA NATH AND 6 ORS Versus THE STATE OF ASSAM AND 9 ORS DIGANTA KUMAR AND 6 ORS Versus THE STATE OF ASSAM AND 9 ORS BUBUMANI KALITA AND 63 ORS. Versus THE STATE OF ASSAM AND 20 ORS	MR. S DAS MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU SC, HIGHER EDU SC, HIGHER EDU
56				

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday, 23rd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER**

COURT NO: 9

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1	CRL.A(J)/55/2025	NIREN BARMAN Versus STATE OF ASSAM	MR. U CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/501/2025 in CRL.A(J)/55/2025	SRI NIREN BARMAN Versus STATE OF ASSAM		PP, ASSAM
2	CrI.A./173/2025	JALAL UDDIN Versus THE STATE OF ASSAM (A)	MR NAZRUL ISLAM MR. N G KUNDU A PRADHAN	PP, ASSAM
	WITH I.A.(CrI.)/486/2025 in CrI.A./173/2025	JALAL UDDIN Versus THE STATE OF ASSAM	MR NAZRUL ISLAM MR. N G KUNDU A PRADHAN	PP, ASSAM
3	CrI.A./180/2025	CHAINA KHATUN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN J A MONDAL	PP, ASSAM
	WITH I.A.(CrI.)/516/2025 in CrI.A./180/2025	CHAINA KHATUN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN J A MONDAL	PP, ASSAM
<u>ORDERS</u>				
4	CRL.A(J)/33/2024 WITH LCR 4 FILES.	GOUTAM CHOURA Versus THE STATE OF ASSAM		PP, ASSAM
5	CrI.A./159/2024 WITH LCR 5 FILES.	DEEPAK @ DIPU SRIVASTAVA Versus THE STATE OF ASSAM AND ANR.	MR. M RAHMAN	PP, ASSAM
	WITH I.A.(CrI.)/471/2024 in CrI.A./159/2024	DEEPAK @ DIPU SRIVASTAVA Versus THE STATE OF ASSAM AND ANR.	MR. M RAHMAN	PP, ASSAM

6	I.A.(CrI.)/1030/2024 WITH LCR 3 FILES in CrI.A./360/2024 WITH CrI.A./360/2024	RANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR A KALITA, AMICUS CURIAE R2 PP, ASSAM
		RANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR A KALITA, AMICUS CURIAE R2 PP, ASSAM
7	CRL.A(J)/16/2025 WITH LCR 4 FILES. WITH I.A.(CrI.)/124/2025 in CRL.A(J)/16/2025	AMAR TANTI @ DANGDANG Versus THE STATE OF ASSAM	MR. A GOGOI	PP, ASSAM
		AMAR TANTI ALIAS DANGDANG Versus THE STATE OF ASSAM	MR. A GOGOI LEGAL AID COUNSEL	PP, ASSAM
8	CrI.A./22/2025 WITH LCR 4 FILES. FIXED. WITH I.A.(CrI.)/58/2025 in CrI.A./22/2025	ASMAT ALI @ AJMAT ALI @ AJMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. A PHUKAN MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
		ASMAT ALI @ AJMAT ALI @ AJMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. A PHUKAN MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
9	CrI.A./426/2024 WITH I.A.(CrI.)/1246/2024 in CrI.A./426/2024 WITH CrI.A./15/2025	MAJID ALI @ MAJID ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		MAJID ALI @ MAJID ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
10	CrI.A./15/2025 WITH I.A.(CrI.)/36/2025 in CrI.A./15/2025	JAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
		JAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
11	I.A.(CrI.)/517/2025 in CrI.A./9147/2024 WITH CrI.A./9147/2024 (Filing Number)	SAIF UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
		SAIF UDDIN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA	
HEARING				
12	CRL.A(J)/47/2021 4 Y 0 M 26 D.:WITH LCR 4 FILES. P.B-2.	BABLU BHUYAN Versus THE STATE OF ASSAM	MR. A AHMED (AMICUS CURIAE)	PP, ASSAM
13	CrI.A./52/2021 6 Y 0 M 14 D.:WITH LCR 4 FILES. P.B-2.	BHAITY BORAIAK Versus THE STATE OF ASSAM AND ANR	MR. U CHOUDHURY, LEGAL AID COUNSEL	MR. D K BAGCHI, LEGAL AID COUNSEL(R-2) PP, ASSAM
14	CrI.A./125/2021 WITH LCR 4 FILES. P.B-2. WITH I.A.(CrI.)/293/2021 in CrI.A./125/2021	SURAJ BORO @ GOPI BORO Versus THE STATE OF ASSAM AND ANR	MRS. R S DEURI MR. N BORAH	MR. M SARMA, AMICUS CURIAE, R2 PP, ASSAM
		SURAJ BORO @ GOPI BORO Versus THE STATE OF ASSAM AND ANR.	MRS. R S DEURI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,23rd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
1 Arb.P./11/2025	UNION OF INDIA AND 2 ORS. Versus M/S 3 MEA SUPPLY AND CONSTRUCTION	MR H GUPTA (C.G.C.)	
- FOR ORDERS -			
2 Cont.Cas(C)/65/2019	DEEP JYOTI SEN Versus PARESH SARMA	MR. A DAS	MR. A K SARMA MS. B BHUYAN MR H J TAMULI MR D KALITA SC, ANIMAL HUSBANDRY AND VETERINARY DEPTT.
3 Cont.Cas(C)/546/2019	GOUR PRASAD PAL Versus SUDIP JYOTI DAS AND ANR	MR. T BAIDYA MS. A S BAIDYA MR. A CHETIA	MR. B GOGOI SC, HEALTH
4 Review.Pet./116/2020 IN WP(C)/1531/2020 (D/O)	PHULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5 Cont.Cas(C)/606/2020	FAZNUL HOQUE Versus JOLLY DAS BRAHMA AND 3 ORS	MR Z HUSSAIN MR. M HOQUE	
6 Cont.Cas(C)/376/2023 FIXED	UTPAL GOSWAMI Versus SURANJANA SENAPATI AND ORS	MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU MR. D SAIKIA(R-1) MR S M T CHISTIE(R-1,4) MR. R MAZUMDAR (r-1,4) MR. P K BORAH(R-1) MR. J KALITA(R-5)
7 Cont.Cas(C)/382/2023	DR. KUMARENDRA NATH Versus AVINASH P JOSHI AND ANR	MR. S SAIKIA	MR D DEKA (R2)
8 Cont.Cas(C)/135/2024 FIXED	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus NIRAJ VERMA AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. D NATH SR. GA, ASSAM

9	Cont.Cas(C)/349/2024	GOBINDA RAJBANGSHI AND ANR. Versus SMTI BHASWATI DAS AND 3 ORS.	MR. A BORUA MR A B DUTTA	MRS. R S DEURI (R-1,3,4) MR. S R RABHA (1,3,4) MR. B GOGOI(R-2) P HAZARIKA (R1, R3, R4) MR P NAYAK(R-2) MR A CHALIHA(R-2) T CHAKMA (R1, R3, R4) MR D S DEKA (R-1,3,4) MS A DAS (R-1,3,4) MS. L WANGSA (R-1,3,4)
10	Cont.Cas(C)/498/2024	RAJASHREE SHARMA Versus RAVI S. PRASAD, I.A.S. AND 6 ORS.	MR. SURAJIT DUTTA MS. I DAS MS R MEDHI MR. I LAHIRI	
11	WP(C)/6583/2024	GEETA KAKATI PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MD R ISLAM (R-4) MR A CHAKRABORTY MR R ISLAM MR. A PHUKAN S K DAS (R-4) SC, GAD N ALOM (R-4)
12	WITH WP(C)/1338/2024	GEETA KAKATI PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MD R ISLAM(R-4) S K DAS(R-4) SC, GAD
13	Arb.P./3/2025	MS SANJEEV BROTHERS AN ASSOCIATES JV Versus NURUL HAQUE CHOUDHURY	MR B CHOUDHURY	
14	Review.Pet./60/2025 IN WP(C)/2778/2021 (D/O)	SRI MUKTA LAL NATH Versus THE STATE OF ASSAM AND 3 ORS,	MR P KATAKI MRS R BEGUM	GA, ASSAM
15	I.A.(Civil)/1040/2025 IN WP(C)/5418/2021 (D/O) in WP(C)/5418/2021	SUNIT BHUSAN MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. S K MEDHI, SC, AG (R-6) MR. I BARTHAKUR, SC, PHE DEPTT. SC, P H E SC, FINANCE
16	I.A.(Civil)/1387/2025 in Cont.Cas(C)/644/2023 WITH Cont.Cas(C)/644/2023	RUPRAM DAS Versus DR KAMAL KANTA KALITA RUPRAM DAS Versus DR. KAMALA KANTA KALITA AND 3 ORS	MR. S S S RAHMAN MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	
17	I.A.(Civil)/1458/2025 in WP(C)/820/2023 WITH WP(C)/820/2023	KIRTI MOHAN NATH Versus THE STATE OF ASSAM AND ORS KIRTI MOHAN NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM MR R DHAR, SC, HANDLOOM & TEXTILE DEPTT, (R-3 & 4) GA, ASSAM, MR. T.C. CHUTIA (R-1& 2) MR R DHAR, SC, HANDLOOM & TEXTILE DEPTT, (R-3 & 4)
18	I.A.(Civil)/1482/2025 in WP(C)/6545/2023 WITH WP(C)/6545/2023	DR PAWAN SWARNAKAR LEGAL HEIRS OF THE DECEASED WRIT PETITIONER IN HIS PLACE A) SMTI RIMZIM SWARNAKA Versus THE STATE OF ASSAM AND 3 ORS DR. PAWAN SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MD. A SAHAD MR. M H ALI	GA, ASSAM SC, HEALTH SC, AG MR R DHAR SC, HEALTH

	WITH I.A.(Civil)/2440/2024 in WP(C)/6545/2023	DR. PAWAN SWARNAKAR, Versus THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. M H ALI	SC, AG SC, HEALTH
19	WP(C)/1723/2025 FIXED	SMT ANJANA DEVI Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	GA, ASSAM SC. BTC
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
20	WP(C)/7119/2022	BHABEN CH NATH Versus THE STATE OF ASSAM AND 4 ORS	MR M H AHMED MS. N SULTANA	GA, ASSAM
21	WP(C)/4336/2023	SUMITA DAS Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS. D. DEVI	MRS. R DEVI MRS. R DEVI DY.S.G.I.
22	WP(C)/2213/2024	HIMANI RAY Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, AGRI. DEPARTMENT
23	WP(C)/3571/2024	NO. G/3900365 EX HAV/GD (GENERAL DUTY) GOPAL GURUNG Versus UNION OF INDIA AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MRS. A GAYAN DY.S.G.I.
24	WP(C)/6833/2024	SMTI. RANUMAI TAMULI Versus THE STATE OF ASSAM AND 7 ORS	MR F HAQUE MR A ISLAM	GA, ASSAM MR. S Ali (R7) MR K DAS (R7) MR B HAZARIKA (R-8)
25	Arb.P./9/2025 FIXED	ECI- BUMI (JV) Versus UNION OF INDIA AND 2 ORS	MR. S SHARMA	MR H GUPTA(C.G.C) DY.S.G.I.
26	Arb.P./13/2025	M/S DEEPAK CONSTRUCTION CO Versus ASSAM PETRO CHEMICALS LIMITED APL AND ORS	MR. P BORAH MRS K M SAIKIA	MR. N DEKA (ALL RESPONDENTS) MR. M GOGOI(ALL RESPONDENTS) MR. S BANIKYA(ALL RESPONDENTS)
27	WP(C)/740/2025 FIXED	GIAS UDDIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. H ALI B BARMAN	GA, ASSAM SC, REVENUE
28	WP(C)/1823/2025	RANJIT CHAUHAN Versus THE UNION OF INDIA AND 6 ORS	MR. A DEKA MR D S DEKA	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I.
29	WITH WP(C)/584/2025	ASHRAFUL ISLAM KAZI AND 10 ORS Versus THE UNION OF INDIA AND 5 ORS	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	MR. S S ROY DY.S.G.I.
30	WITH WP(C)/1824/2025	SRI RATUL TALUKDAR Versus THE UNION OF INDIA AND 6 ORS	MR. A DEKA MR D S DEKA	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I.
31	WITH WP(C)/1825/2025	CHARJUL AMIN Versus THE UNION OF INDIA AND 6 ORS	MR. A DEKA MR D S DEKA	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I.
32	WITH WP(C)/1827/2025	MRINMOY DEKA Versus THE UNION OF INDIA AND 6 ORS	MR. A DEKA MR D S DEKA	GA, ASSAM MR. S S ROY (C.G.C) PP, ASSAM
33	WITH WP(C)/1828/2025	DHRUBAJIT TALUKDAR Versus THE UNION OF INDIA AND 6 ORS	MR. A DEKA MR D S DEKA	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I.
34	WP(C)/2090/2025 CAVT. NO.030120/25,N FIXED	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. H ALI B BARMAN	GA, ASSAM MR. N UDDIN MR. M ISLAM MR S K CHHETRY FOR CAVEATOR SC. REVENUE

35	WP(C)/2095/2025 FIXED	MANJIT DEURI Versus THE STATE OF ASSAM AND ORS	MR. N K KALITA	GA, ASSAM
36	WP(C)/2136/2025 FIXED	PREM PAL Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
37	WP(C)/9330/2019 FIXED	HIMEN GOGOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 9 ORS.	MR R SENSUA MR. K MOHAMMED MR. S BARTHAKUR	SC, APDCL
38	WP(C)/776/2021	NISHA DEVI DAS AND 45 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MRS S BARUAH MR. A BORPUZARI ASSTT.S.G.I. SC, FINANCE
39	WP(C)/2100/2021	PINKI NATH Versus THE UNION OF INDIA AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	MR. S P CHOUDHURY ASSTT.S.G.I.
40	WP(C)/5940/2022	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYA MR. P K DAS MR S PAUL	SC, IRRIGATION
41	WP(C)/7806/2022	ABDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MS. R. R. BORAH MR. T SK	GA, ASSAM SC, FINANCE SC, PWD
42	WP(C)/136/2023	2IC SECOND IN COMMANDANT/CHIEF/DENTAL SURGEON SUMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR B HAZARIKA MR V KUMAR	MRS S BARUAH DY.S.G.I.
43	WP(C)/1126/2023	LUTUMONI HALOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	GA, ASSAM MR. J KALITA MR. J KALITA MR. N J GOGOI (R-7) MS S KAR (R-7) DIKSHITA DEKA (R-6) SC, P H E
44	WP(C)/1629/2023	PROMILA BEYPI Versus THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	MR A SARMA SC, WPT AND BC SC, APTDC SC, FINANCE DEPTT.
45	WP(C)/6891/2023	SANJIB NARZARY AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. V RAJKHOWA MR A.J.SARMA	MR. S K MEDHI MRS. R DEVI (r-1) MR. S P CHOUDHURY DY.S.G.I.
46	WP(C)/7525/2023	EX CN 617 DHRUBAJIT ROY Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM MR. S K DEORI (R7, R8) MS. SOMILA (R7, R8) MR. L RUKHI (R7, R8)
47	Arb.P./17/2024	M/S DEBOJIT ROY Versus UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MR. S SAHU MS CHITRALEKHA DAS MS A ROY MS. D. DEVI	MR. U K GOSWAMI MR. U K GOSWAMI DY.S.G.I.
48	Arb.P./26/2024 FIXED	M/S BKSONS INFRASTRUCTURE PVT. LTD. Versus MINISTRY OF ROAD TRANSPORT AND HIGHWAYS,	R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. C K S BARUAH DY.S.G.I. SC, PWD (NH)
49	Arb.P./48/2024	SINDHU TRADE LINK LIMITED Versus OIL INDIA LIMITED AND ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	SC, OIL
50	WP(C)/869/2024	MD. SALIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE

51	WP(C)/1409/2024	TUPESWARI BALA BARO Versus THE STATE OF ASSAM AND 13 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE
52	WP(C)/1839/2024 FIXED	SUBRATA SARKAR Versus THE UNION OF INDIA AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	MRS. A GAYAN DY.S.G.I.
53	WP(C)/4103/2024 FIXED	BINOD KUMAR PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	SC, FOREST SC, AG (A AND E) SC, FINANCE
54	WP(C)/4930/2024	EYAMIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS. U HAZARIKA	GA, ASSAM MR S DUTTA MR. D BORA SC, REVENUE
55	WP(C)/12/2025	PRABHABATI PATHAK Versus THE STATE OF ASSAM AND 7 ORS	K U AHMED MR S U AHMED	SC, AG (A AND E) GA, ASSAM MR. B J MUKHERJEE (R-8) MS R SAHA(R-8) SC, FINANCE
HEARING				
56	WP(C)/6514/2014 FIXED	SMTI HANUFA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR.R SARMA MR.U K NAIR MR.B TALUKDAR MR. S K DAS MR. S SHARMA MR. S SHARMA MS M BHUYAN MS M BHARATI	MR.B K SARMA SC, SOCIAL WELFARE
57	WP(C)/2479/2022 FIXED	KHADI BOARD KARMI SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR B D DAS MR H K SARMA MRS R DEKA MR D DAS MR J LOTHAR	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,23rd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1664/2025	PABITRA DEBBARMA Versus UNION OF INDIA	MS B GOGOI MR J K Bhuyan MS. P GHOSH	SC, NCB
MOTION			
2 Crl.Rev.P./491/2024	BISWAJIT CHAKRABORTY Versus ARUN BANIKYA	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	
3 Tr.P.(Crl.)/24/2025	MD SAFIKUL ALI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
4 Crl.Rev.P./166/2025 FIXED	MASUM CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM MR. O FARUK	PP, ASSAM
5 Crl.Rev.P./174/2025 FIXED	MWIKHWM OWARY Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
6 Crl.Rev.P./180/2025	SANJAY SAHU Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RANA MD R ISLAM MD IMRAN	PP, ASSAM
WITH I.A.(Crl.)/519/2025 in Crl.Rev.P./180/2025	SANJAY SAHU Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RANA MD R ISLAM MD IMRAN	PP, ASSAM
7 Crl.Rev.P./182/2025	SMT. PUKHRAJ DEVI DUGAR AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS N.R. SHARMA P BHOWMICK	PP, ASSAM

8	AB/1124/2025	SRI DHRUBA JYOTI NATH Versus THE STATE OF ASSAM	MR. R SARMA MR D HAZARIKA	PP, ASSAM
ADMISSION				
9	Crl.A./263/2022	SHRIRAM TRANSPORT FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN	MR. A BORO (R-2) PP, ASSAM
	WITH I.A.(Crl.)/206/2020 in Crl.A./263/2022	SHRIRAM TRANSPORT FINANCE CO. LTD. Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
10	Tr.P.(Crl.)/13/2024 WITH LCR 1 FILE(SCANNED COPY)	SHILADITYA SWARGIARY Versus NIKITA SWARGIARY	MR B DEORI	MR. M KHAN MS J AKTAR
11	Crl.Rev.P./116/2024 WITH LCR 2 FILES(SCANNED COPY)	ABU BAKKAR SIDDIQUE Versus MOFIDA KHATUN AND ANR	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	MR. L R MAZUMDER (R-1) MR. A Z AHMED (R-1) PP, ASSAM
12	Crl.A./275/2024	PRITY DAS AND 4 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV.(P-4) MR Z KAMAR MRS J M KONWAR(P-4) MS N BEGUM MR H AGARWAL (P-4) MR J SINGH(P-4) MR S SARMAH MS S JAIN(P-4)	PP, ASSAM
	WITH Crl.A./271/2024	PHANINDRA SAIKIA AND4 ORS Versus THE STATE OF ASSAM	MR Z KAMAR MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
	WITH Crl.A./272/2024	BIDYUT KR DAS AND 4 ORS Versus THE STATE OF ASSAM	MR. BISWAJIT TALUKDAR	PP, ASSAM
15	Crl.Rev.P./338/2024 FIXED	SMTI. RIJURANI DAS Versus STATE OF ASSAM AND ANR	MRS M DAS	MR. S MUNIR(R-2) MR P KALITA(R-2) MR K HUSSAIN (R-2) PP, ASSAM
16	Crl.Pet./674/2024 WITH LCR 6 FILES, FIXED	THE NATIONAL HIGHWAY INFRASTRUCTURE AND DEVELOPMENT CORPORATION LTD AND 4 ORS Versus MANISH DHANDH AND ANR	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MS M NIROLA MR K J SAIKIA MS N BURAGOHAIN	MR. S C KEYAL (R-1) MR. S C KEYAL (R-1) M DEKA(R-2) MS. NITUMA KAKATI(R-2) KAUSHIK JAIN (R-2)
	WITH Crl.Pet./661/2024	THE NATIONAL HIGHWAY INFRASTRUCTURE AND DEV. CO. LTD (NHIDCL). AND 4 ORS Versus DEBEN DOWARAH AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MS M NIROLA MR K J SAIKIA	MR. S C KEYAL (R-1,2,3) M DEKA (R-1,2,3) M DEKA (R-1,2,3) MS. NITUMA KAKATI (R-1,2,3) MR. K JAIN (R-3) MR. K JAIN (R-3)
18	Crl.Pet./839/2024 WITH LCR 2 FILES	DULAL BORA Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MS. P AGARWALA, Amicus Curiae for R.2 PP, ASSAM
19	Crl.Pet./850/2024 WITH LCR 2 FILES(SCANNED COPY)	AZIZUL ISLAM HOQUE @ AJJUL ISLAM HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. A S CHOUDHURY (R-2) MR. S HUSSAIN (R-2) PP, ASSAM
20	CRL.A(j)/7/2025	SONU SINGH @ SONU DAS Versus THE STATE OF ASSAM AND ANR	MS. M K BROWN	
21	CRL.A(j)/57/2025	GOKUL DEKA Versus STATE OF ASSAM	MR R. ISLAM	PP, ASSAM

	WITH I.A.(CrI.)/508/2025 in CRL.A(j)/57/2025	GOKUL DEKA Versus STATE OF ASSAM	MR. R ISLAM PP, ASSAM
22	CrI.A./92/2025	HARISH DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA PP, ASSAM
	WITH I.A.(CrI.)/252/2025 in CrI.A./92/2025	HARISH DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA PP, ASSAM
23	CrI.A./153/2025	SRI SHIV CHETRI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MS. P P DAS PP, ASSAM
24	CrI.A./160/2025	JUNU SONOWAL Versus PRADIP SAHA	MR. A CHAMUAH MR. A LAHKAR R BHUYAN
25	CrI.A./161/2025	SRI MAJIT LANGTHASA Versus THE STATE OF ASSAM	N K NEOG MR S BHARALI PP, ASSAM
<u>ORDERS</u>			
26	I.A.(CrI.)/1002/2024 PART-HEARD, FIXED in CrI.Pet./557/2024 WITH CrI.Pet./557/2024	RUMI SHARMA Versus SAUMENDRA SARMAH	MR. A SARMAH MS. N KALITA MS. M MEDHI MR SISHIR DUTTA MR. S DUTTA MR S DUTTA
27	CrI.A./285/2022 2 Y 8 M 22 D.:WITH LCR 5 FILES, OFFICE NOTE, FIXED WITH I.A.(CrI.)/673/2022 in CrI.A./285/2022	SAUMENDRA SARMAH Versus RUMI SHARMA SAMSON SING KATHAR Versus THE STATE OF ASSAM AND ANR.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MR. M SAIKIA MS. A BORA MR. A SARMAH MS. N KALITA MS. M MEDHI PP, ASSAM
	WITH I.A.(CrI.)/673/2022 in CrI.A./285/2022	SAMSON SING KATHAR Versus THE STATE OF ASSAM AND ANR.	MR. M SAIKIA MS. A BORA PP, ASSAM
28	WITH CRL.A(j)/6/2023 2 Y 8 M 22 D.:	BIKRAM TERON Versus THE STATE OF ASSAM	Ms. DEBASHREE SAIKIA (AMICUS CURIAE) PP, ASSAM
29	CrI.L.P./44/2023 WITH LCR 4 FILES, OFFICE NOTE in CrI.A./11260/2023	MD. FIROJ ALI Versus THE STATE OF ASSAM AND ANR.	MS. N S THAKURIA MR. G K THAKURIA MR N AHMED (R-2) MR. K D SARMA MR. M M ZAMAN (R-2) MR A BASUMATARY (R-2) PP, ASSAM
	WITH CrI.A./11260/2023 (Filing Number)	FIROJ ALI Versus THE STATE OF ASSAM AND ANR. B	MS. N S THAKURIA
30	CrI.A./21/2024 WITH LCR 6 FILES, OFFICE NOTE	MD. MANSUR ALI Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN MS. D GHOSH (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM
	WITH I.A.(CrI.)/73/2024 in CrI.A./21/2024	MD. MANSUR ALI Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN PP, ASSAM
31	CrI.L.P./32/2024 in CrI.A./7182/2024	THE STATE OF ASSAM Versus NAJIRUL ISLAM	PP, ASSAM
	WITH CrI.A./7182/2024 (Filing Number)	STATE OF ASSAM REPRESENTED BY PP ASSAM Versus NAJIRUL ISLAM	MR KANGKAN KUMAR DAS

	WITH I.A.(CrI.)/830/2024	THE STATE OF ASSAM Versus NAJIRUL ISLAM	PP, ASSAM	
32	CrI.L.P./34/2024 WITH OFFICE NOTE in CrI.A./7926/2024 WITH CrI.A./7926/2024 (Filing Number)	MD AIBOR ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. M A SHEIKH MR. W A SHEIKH	PP, ASSAM
	WITH I.A.(CrI.)/844/2024	MD AIBOR ALI Versus THE STATE OF ASSAM AND 9 ORS F	MR. M A SHEIKH MR. W A SHEIKH	PP, ASSAM
33	CrI.A./52/2024 WITH LCR 3 FILES	SANJAY BARMAN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR B TALUKDAR MS T K SHARMA MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
34	CrI.A./308/2024 WITH LCR 4 FILES, OFFICE NOTE, FIXED WITH I.A.(CrI.)/905/2024 in CrI.A./308/2024	PINKU NAMO DAS Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
35	CrI.A./398/2024 WITH LCR 5 FILES, OFFICE NOTE	SONI DEVI AND 2 ORS Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR MR Z ALAM MR D SARMA MS. S NAZNEEN MR P K BASU MS. K DEY	PP, ASSAM
	WITH I.A.(CrI.)/1169/2024 in CrI.A./398/2024	SONI DEVI AND 2 ORS Versus THE STATE OF ASSAM	MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM
36	CrI.A./418/2024 WITH LCR 5 FILES, OFFICE NOTE	NANDA BORAH @ AJIT Versus THE STATE OF ASSAM AND ANR	MR. U K DEKA MS. P BORAH	PP, ASSAM
	WITH I.A.(CrI.)/1226/2024 in CrI.A./418/2024	NANDA BORAH @ AJIT Versus THE STATE OF ASSAM AND ANR	MR. U K DEKA MS. P BORAH	PP, ASSAM
37	I.A.(CrI.)/559/2024 in CrI.Rev.P./4808/2024	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR. SURAJIT DAS, AMICUS CURIAE (R-2) PP, ASSAM
	WITH CrI.Rev.P./4808/2024 (Filing Number)	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR (H)	MR. N J DUTTA	
38	CrI.Pet./693/2024 WITH LCR 1 FILE(SCANNED COPY)	DR GUNAMANI DEKA Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
39	CrI.Pet./830/2024	GAJNAFOR ADIL Versus THE STATE OF ASSAM AND ANR	MR. B SAHARIA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
40	I.A.(CrI.)/883/2024 in CrI.A./7994/2024	MOJORUDDIN @ MAJIRUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
	WITH CrI.A./7994/2024 (Filing Number)	MOJORUDDIN @ MAJIRUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL	PP, ASSAM

41	I.A.(CrI.)/1012/2024 WITH LCR 5 FILES in CrI.A./351/2024	NITUL SARMAH Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR SARFRAZ NAWAZ S. J. SAHARIAH B. D. KAKATI	MR. A AHMED, AMICUS CURIAE, R2 PP, ASSAM
	WITH CrI.A./351/2024	NITUL SARMAH Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH MR SARFRAZ NAWAZ S. J. SAHARIAH B. D. KAKATI	MR. A AHMED, AMICUS CURIAE(R-2) PP, ASSAM
42	I.A.(CrI.)/1123/2024 in CrI.Rev.P./9838/2024	HRIDOY JYOTI MAHANTA Versus BARNALI DEKA	MR R SENSUA G KAUSHIK R A LAHKAR	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI MS. P KALITA
	WITH CrI.Rev.P./9838/2024 (Filing Number)	HRIDOY JYOTI MAHANTA Versus BARNALI DEKA (B)	MR R SENSUA	
43	CrI.Pet./1491/2024	BISWAJIT DEBNATH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R MAJUMDAR MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
44	I.A.(CrI.)/132/2025 in CrI.Rev.P./11909/2024	MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
	WITH CrI.Rev.P./11909/2024 (Filing Number)	MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR (G)	MR P KATAKI	
45	I.A.(CrI.)/199/2025 WITH LCR 3 FILES, OFFICE NOTE, FIXED in CrI.A./435/2023	SMTI RITUMONI GOGOI Versus THE STATE OF ASSAM AND ORS	MR. A BRAHMA	MR SARFRAZ NAWAZ, AMICUS CURIAE,(R-2) PP, ASSAM
	WITH CrI.A./435/2023	RITUMONI GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. A LAL MR A BRAHMA MR. M PANDIT	MR SARFRAZ NAWAZ, AMICUS CURIAE, (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,23rd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 MACApp./22/2021	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus HAIDAR ALI AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR S C PANDIT MR S N KRISHNATRAYA MR R YASIN
2 WP(C)/1005/2025	DR. JAHER ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY DR. B AHMED MR A U AHMED MS. H SARMA	SC, HIGHER EDU SC, HIGHER EDU MR. S DIHINGIA, (R-4) MR. P BOIRAGI, (R-4)
MOTION			
3 CRP(IO)/180/2025	SRABAN KUMAR BIHANI Versus PURNIMA BASU	MR G N SAHEWALLA MS. S. TODI MS S AGARWAL MS K BHATTACHARYYA	
4 CRP(IO)/181/2025	MARAMI BEGUM Versus JAKIR HUSSAIN	MR. B CHOWDHURY MR. A ISLAM	
ADMISSION			
5 WP(C)/4573/2017 PART-HEARD, FIXEDJ	ANAMIKA DEKA Versus GAUHATI UNIVERSITY and 3 ORS.	MR.U K NAIR MS U DAS MR.N DEKA MR.M S SARMA MR. M P SARMA MR A CHAKRABORTY	MR.R THAKURIAR-4 SC, G U MR.L P SHARMA(R-4)
6 WP(C)/466/2020 PART-HEARD, FIXED	ABINASH KALINDI Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA	SC, ELEM. EDU GA, ASSAM MR B SHARMA MR B SHARMA MR S SHARMA
7 WP(C)/1482/2021 WITH WP(C)/6896/2018 (D/O), PART-HEARD	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG MR. G PEGU (R- 2 & 6) SC, FINANCE
8 WP(C)/5996/2022 PART-HEARD	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	MR. U B SARMA (R-5) MRS. G SARMA (R-5) SC, SEC. EDU. SC, FINANCE

9	WP(C)/8147/2022 PART-HEARD, FIXED	SADOU AXOM PTRTHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA SC, FINANCE
10	WP(C)/1860/2023 PART-HEARD	KALPANA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
11	WP(C)/1904/2023 PART-HEARD	SMTI SNEHALATA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
12	WP(C)/2697/2023 PART-HEARD, FIXED	NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM SC, AG MR. S BORA, (R-5) MR. B DEORI (R-8) SC, FINANCE DEPTT. (R 10, 11) SC, SEBA
13	WP(C)/2882/2023 PART-HEARD	BINOD CH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA	SC, ELEM. EDU SC, SCERT, MR. S. BORA (R-2, R-5) GA, ASSAM SC, FINANCE
14	WP(C)/3820/2023 PART-HEARD	BANESWAR BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MS P AGARWAL SC, U G C
15	WP(C)/3875/2024 PART-HEARD, FIXED	AJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	SC, SEC. EDU.
16	MFA/19/2025	SMTI SANGEETA KARKETTA AND 4 ORS Versus THE UNION OF INDIA,	MR. R SARMA MS. D GOGOI	SC, NF RLY
17	FAO/28/2025	QUMARENDRA NATH PATHAK Versus RANENDRA NATH PATHAK AND 3 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS S AGARWAL MS T J SAHEWALLA	
	WITH I.A.(Civil)/1614/2025 in FAO/28/2025	QUMARENDRA NATH PATHAK Versus RANENDRA NATH PATHAK	MR G N SAHEWALLA MR M SAHEWALLA MS S AGARWAL MS T J SAHEWALLA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
18	RSA/73/2025	JUNAKI ROY AND 3 ORS Versus PRADIP KR RAHA	MR. P BORAH MR. D MAZUMDAR	
	WITH I.A.(Civil)/1560/2025 in RSA/73/2025	JUNAKI ROY AND 3 ORS. Versus PRADIP KR. RAHA	MR. D MAZUMDAR	
19	RSA/74/2025	ON THE DEATH OF AJIJUR RAHMAN HIS LEGAL HEIRS Versus AKTAR HUSSAIN	MS. R CHOUDHURY MR. A M AHMED P. GHOSH MD. MEMON AHMED	
	WITH I.A.(Civil)/1562/2025 in RSA/74/2025	ON THE DEATH OF AJIJUR RAHMAN HIS LEGAL HEIRS MUSSTT SUFIA KHATUN Versus AKTAR HUSSAIN AND 3 ORS.	MS. R CHOUDHURY MR. A M AHMED P. GHOSH MD. MEMON AHMED	
20	RSA/75/2025	SHRI GOBINDO SARKAR AND ANR Versus SHRI DIPAK RAY	MR. G PEGU MR M CHETIA	
	WITH I.A.(Civil)/1569/2025 in RSA/75/2025	SHRI GOBINDO SARKAR AND ANR Versus SHRI DIPAK RAY	MR. G PEGU MR M CHETIA	

21	RSA/76/2025 WITH I.A.(Civil)/1573/2025 in RSA/76/2025	BAHARUL ISLAM Versus SAHANUR ALI AND 3 ORS, BAHARUL ISLAM Versus SAHANUR ALI AND 3ORS	MR. N HAQUE MR. A K AZAD MR. M HUSSAIN MR. N HAQUE MR. A K AZAD MR. M HUSSAIN	
22	RSA/77/2025	DWIPEN TALUKDAR Versus LANKESWAR BASUMATARY AND 3 ORS	MR. P S DEKA MR. N D BHUYAN MR B S DEKA MR P D BHUYAN	
23	RSA/78/2025 WITH I.A.(Civil)/1598/2025 in RSA/78/2025	SRI SADHU DAS Versus SRI BOGIRAM DAS SRI SADHU DAS Versus SRI BOGIRAM DAS	MR. A K GUPTA MR. A K GUPTA MR A HAWARI	
ORDERS				
24	CRP(IO)/542/2024 PART-HEARD, FIXED	ON THE DEATH OF SANKAR PRASAD DEY, HIS LEGAL HEIRS SMT KRISHNA DEY AND ANR. Versus THE STATE OF ASSAM AND ANR	MR D N BHATTACHARYYA	GA, ASSAM MR. A BHATTACHARYYA(R-1) MR. A PHUKAN(R-1)
25	I.A.(Civil)/3515/2024 PART-HEARD, FIXED in WP(C)/5620/2024 WITH WP(C)/5620/2024 CAVT. NO. 11072/024,	NOZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS NOZRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM MR N SARMA MR G U AHMED MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS SC, ELEM. EDU MR J ABEDIN (R5) MR. S C BISWAS FOR CAVEATOR
26	WITH WP(C)/2285/2024	ASHRAF ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR. A K DAS	SC, ELEM. EDU MR B D DAS MR. R ISLAM(R-7) MR N SARMA (R-7)
27	CRP(IO)/89/2025 CAVT. NO.012620/25,N PART-HEARD, FIXED	INTERNAL COMMITTEE OF YES BANK LTD Versus SRI PARTHA PRATIM GOSWAMI	MEHDI ALAM MR A S DEKA MR. A IKBAL MS S SIDDIQUA	MR. D SAIKIA MR A CHOWDHURY (R-1) MR P NAYAK FOR CAVEATOR MR. A DEKA
28	I.A.(Civil)/2192/2024 in FAO/7620/2024 WITH FAO/7620/2024 (Filing Number) WITH I.A.(Civil)/7621/2024 (Filing Number)	LEARNERS EDUCATION TRUST AND 2 ORS Versus DR. SANJAY KUMAR GUPTA LEARNES EDUCATION TRUST AND 2 ORS Versus DR SANJAY KUMAR GUPTA F LEARNES EDUCATION TRUST AND 2 ORS Versus DR SANJAY KUMAR GUPTA F	MR. L TALUKDAR MR H TALUKDAR MR J RAJBONGSHI MR. L TALUKDAR MR. L TALUKDAR	MR. A K GUPTA MR. R S MISHRA
29	I.A.(Civil)/2217/2024 FIXED in RFA/7900/2024 WITH RFA/7900/2024 (Filing Number)	BINAPANI DAS AND 4 ORS Versus ON THE DEATH OF NIRMAL DAS HIS LEGAL HEIRS ANUPAM DAS AND ORS BINAPANI DAS AND 4 ORS Versus ON THE DEATH OF NIRMAL DAS HIS LEGAL HEIRS ANUPAM DAS AND ORS F	M ALAMGEER MR. A ALAM MR. M ALAM MR. A I UDDIN MR. A ALAM	MR. R BARUAH(R-1,5) MR. A IKBAL(R-1,5) MS. M NATH(R-1,5) MS S SIDDIQUA(R-1,5) MS. J SARMA(R-1,5)

30	I.A.(Civil)/1219/2025 WITH LCR in RSA/194/2019 WITH RSA/194/2019	ANIL SINGH Versus ON THE DEATH OF RAJENDRA PRASAD SINGH SRI ANIL SINGH Versus SRI RAJENDRA PRASAD SINGH AND 2 ORS	MR P UPADHYAY MS. J CHETRY MR A UPADHYAY MR A UPADHYAY MR. P UPADHYAY	MR R SHARMA MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN
31	I.A.(Civil)/1469/2025 WITH LCR in RSA/225/2018 WITH RSA/225/2018	ABUL HUSSAIN Versus ON THE DEATH OF MD. SUKUR ALI, MD ABUL HUSSAIN Versus MD SUKUR ALI AND 11 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR A A DEWAN MS. S S ZIA MR H R A CHOUDHURY MS. R CHOUDHURY MR A A DEWAN MS. S S ZIA MR. P SARMA	GA, ASSAM MR. A K HUSSAIN MS S HAZARIKA (R1-R10) MR. B HUSSAIN (R1-R10) MR. A K HUSSAIN (R1-R10) MS S HAZARIKA (R1-R10) MR. B HUSSAIN (R1-R10) MR. A HOQUE (R1-R10)
32	I.A.(Civil)/1478/2025 in RSA/203/2024 WITH RSA/203/2024	RAHIMA BEGUM AND 5 ORS Versus AZIMUDDIN AND 9 ORS RAHIMA BEGUM AND 5 ORS Versus AZIMUDDIN AND 9 ORS	 MR. I CHOUDHURY MR. P SARMA	
33	I.A.(Civil)/1529/2025 in WP(C)/1188/2025 (D/O), FIXED in WP(C)/1188/2025	ABINASH DAS Versus THE SECRETARY	MR P BHARDWAJ MR M SARMA MR. M SARMA MS. ANASUYA C MRIDUNIL M KASHYAP	MR. K. P. PATHAK, SC, A I C T E, (R-4) MR. K P PATHAK SC. EDU. SC, U G C
34	I.A.(Civil)/1554/2025 in MACApp./9743/2024 WITH MACApp./9743/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus NABANEETA GOGOI AND 4 ORS ORIENTAL INSURANCE CO LTD Versus NABANEETA GOGOI AND 4 ORS H	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS. R D MOZUMDAR	
35	I.A.(Civil)/1555/2025 in MACApp./5053/2025 WITH MACApp./5053/2025 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus SMTI MUNMI BORA AND 3 OTHERS NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MUNMI BORA	MR. A J SAIKIA M CHETIA MR. S. PEGU Shantanu pegu	
36	I.A.(Civil)/1559/2025 in MACApp./5333/2025 WITH MACApp./5333/2025 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SAMPOORNA BHARDWAJ @ CHAMPURNA BHARDWAJ AND 3 OTHERS NATIONAL INSURANCE COMPANY LIMITED Versus SAMPOORNA BHARADWAJ ALIAS CHAMPURNA BHARADWAJ	MR T KALITA MR. A KAKATI MR T KALITA	
37	I.A.(Civil)/1561/2025 in RFA/4295/2025 WITH RFA/4295/2025 (Filing Number) WITH I.A.(Civil)/4296/2025 (Filing Number)	MAHESH NATH TIWARI Versus SUREN CHANDRA NATH MAHESH NATH TIWARI Versus SUREN CHANDRA NATH MAHESH NATH TIWARI Versus SUREN CHANDRA NATH	MR. N BHARALI MR C KALITA MR. A BHUYAN MS SAMIN AKTARA KHALIFA MS SAMIN AKTARA KHALIFA	

38	I.A.(Civil)/1588/2025 in MACApp./5824/2025	GULZAR HUSSAIN Versus ANUP SARMAH AND 2 ORS	MR. M TALUKDAR MS. B SARMAH
	WITH MACApp./5824/2025 (Filing Number)	GULZAR HUSSAIN Versus ANUP SARMAH	MR MITHUN TALUKDAR
39	I.A.(Civil)/1589/2025 in MACApp./756/2025	MANU BARMAN Versus THE CHAIRMAN, BILASIPARA TOWN COMMITTEE AND 5 ORS.	MR. M TALUKDAR
	WITH MACApp./756/2025 (Filing Number)	MANU BARMAN Versus THE CHAIRMAN BILASIPARA TOWN COMMITTEE AND 5 ORS	MR MITHUN TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,23rd May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/295/2023 FIXED	SMTI. NIRUPAMA BORA Versus MD. MOTI ULLA KHAN AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	MS. G BORAH (R1-R3)
2	FAO/25/2025 CAVT. NO.038720/25,N FIXED	MRS SITA DEVI KANOI Versus SRI PAWAN AGARWALLA (KANOI)	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA FOR CAVEATOR
	WITH I.A.(Civil)/1406/2025 in FAO/25/2025	MRS SITA DEVI KANOI Versus SRI PAWAN AGARWALLA (KANOI)	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA FOR CAVEATOR
3	Mat.App./33/2025	XXXXXXX Versus XXXXXXX	MR B CHOUDHURY A SAIKIA W AHMED	
4	MACApp./134/2025	NEW INDIA ASSURANCE COMPANY LIMITED . Versus BITHIKA BAIRAGI @ PRANJITA AND 3 ORS. B	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS F N ZAMAN (R-4)
5	MACApp./170/2025	NATIONAL INSURANCE CO. LTD. Versus SMTI.PALLABI DEVI AND 3 ORS.		MR D K NATH(R-3) MR SAURADEEP DEY (R-1) MR M BARMAN (R2)
	WITH I.A.(Civil)/1395/2025 in MACApp./170/2025	NATIONAL INSURANCE CO. LTD. Versus SMTI.PALLABI DEVI AND 3 ORS.	MR C PHUKAN	MR D K NATH(R-3) MR SAURADEEP DEY (R-1) MR M BARMAN (R2)
6	MACApp./176/2025	HAMIDUL ISLAM Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS F	MR. A MANNAF MD A S ALI	
7	MACApp./196/2025	ON THE DEATH OF PANKAJ HAZARIKA HIS LEGAL HEIR SMT LAKSHMI HAZARIKA Versus M/S ASSAM COMPANY INDIA LTD. AND 5 ORS. B	MR D MONDAL DR. U BARUAH RANJU R S BARUAH	MR. A J SAIKIA(R-3) MR. S. PEGU(R-3)

8	MACApp./197/2025	RANJIT NARZARY AND 2 ORS Versus THE DIVISIONAL MANAGER AND 2 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	
9	MACApp./198/2025	MINATI RAY Versus BISTI BORO AND 2 ORS (B)	MR. A HUSSAIN	MR. A GANGULY(R-1,2) MR. A SAIKIA (R-3) MS P HUJURI(R-3)
10	MACApp./199/2025	RATNA RANI KURMI Versus RAHUL HAZARIKA	MR. A K GUPTA MR. R S MISHRA	
11	MACApp./200/2025	THE NATIONAL INSURANCE CO. LTD. Versus DIPIKA BORAH ANR 2 ORS	MR. P J BARMAN	
12	MACApp./201/2025	SUNITA DEVI NIMODIA Versus MAFIJUL ALI AND 2 ORS	MR B PUSHILAL	
13	MACApp./202/2025	MAGMA HDI GENERAL INSURANCE CO. LTD. Versus AFSARA AFRUJ AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1587/2025 in MACApp./202/2025	MAGMA HDI GENERAL INSURANCE CO LTD Versus AFSARA AFRUJ AND 4 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
14	MACApp./203/2025	ORIENTAL INSURANCE COMPANY LTD Versus MUSTT. JOSHNA BEGUM AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1594/2025 in MACApp./203/2025	ORIENTAL INSURANCE COMPANY LTD Versus MUSTT. JOSHNA BEGUM AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
15	MACApp./204/2025	AMBIKA PATRA SAIKIA AND 3 ORS. Versus BIKASH KONWAR AND ANR.	MR. N K KALITA	
16	MACApp./205/2025	UNITED INDIA INSURANCE COMPANY LTD Versus BORNALI BARUAH AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1604/2025 in MACApp./205/2025	UNITED INDIA INSURANCE COMPANY LTD Versus BORNALI BARUAH AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
17	MACApp./206/2025	ORIENTAL INSURANCE COMPANY LTD. Versus ROUSHONARA YEASMIN AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1605/2025 in MACApp./206/2025	ORIENTAL INSURANCE COMPANY LTD. Versus ROUSHONARA YEASMIN AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
ORDERS				
18	I.A.(Civil)/3898/2019 in MACApp./867/2018	M/S. UNITED INDIA INSURANCE CO. LTD Versus ON THE DEATH OF PRITHI MAHANTA, HIS LEGAL HEIR SRI BAPDHAN MAHANTA AND 3 ORS.	MR. A AHMED	MR. M TALUKDAR
	WITH MACApp./867/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus PRITHI MAHANTA and 3 ORS	MD. A AHMED	MR. M TALUKDAR (R - 2) MR. A SHAKIL (R - 2)
	WITH I.A.(Civil)/3466/2018 in MACApp./867/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus PRITHI MAHANTA and 3 ORS	MD. A AHMED	MR. M TALUKDAR (R - 2) MR. A SHAKIL (R - 2)

	WITH I.A.(Civil)/3902/2019 in MACApp./867/2018	M/S. UNITED INDIA INSURANCE CO. LTD Versus ON THE DEATH OF PRITHI MAHANTA, HIS LEGAL HEIR SRI BAPDHAN MAHANTA AND 3 ORS.	MR. A AHMED	MR. M TALUKDAR
	WITH I.A.(Civil)/3903/2019 in MACApp./867/2018	M/S. UNITED INDIA INSURANCE CO. LTD Versus ON THE DEATH OF PRITHI MAHANTA, HIS LEGAL HEIR SRI BAPDHAN MAHANTA AND 3 ORS.	MR. A AHMED	MR. M TALUKDAR
19	RSA/25/2020	MD. MIR JASIMUDDIN AHMED Versus SRI NARAYAN BAISHYA AND 9 ORS	MR Z MUKIT MR. A SATTAR	MR. R K BHUYAN MR A ZAMAN FOR CAVEATOR
20	MACApp./91/2020 WITH LCR	SMTI BINA DEVI Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR.	MR. S BANIK A N HUSSAIN MS S BORA	
21	I.A.(Civil)/199/2020 WITH LCR in MACApp./293/2017	THE NATIONAL INSURANCE COMPANY LIMITED Versus BAITUN NESSA BIBI AND 6 ORS	MS. C MOZUMDAR MS. R D MOZUMDAR MR. S P SHARMA	I A TALUKDAR
	WITH MACApp./293/2017	BAITUN NESSA BIBI and 4 ORS Versus NATIONAL INSURANCE CO. LTD and ANR	MR.I A TALUKDAR MS. P BARMAN MS.P MAZUMDAR	MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR
	WITH CO/16349/2019 (Filing Number) in MACApp./293/2017	THE NATIONAL INSURANCE COMPANY LIMITED Versus BAITUN NESSA BIBI AND 6 ORS		
22	I.A.(Civil)/536/2023 FIXED in CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA	MR. A DHAR MD F FARIDI	MR. D SAIKIA (R-1) MR. B GOGOI (R-1) MR P NAYAK (R-1) MR A CHALIHA (R-1)
	WITH CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus SRI AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUAH	MR.S K JAIN MR. R K BORAH MR.D SARMA MR. A DHAR MD F FARIDI MR.T C KHETRI	MR.D SAIKIA MR.A DEKA
	WITH I.A.(Civil)/537/2023 in CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA	MR. A DHAR MD F FARIDI	
	WITH I.A.(Civil)/538/2023 in CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA	MR. A DHAR MD F FARIDI	
23	MACApp./489/2024 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus APARAJITA KALITA AND 5 ORS. B	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S BARUAH
24	CRP(IO)/492/2024	MD. ALI IMAM Versus MD. HASEN ALI @ ABU HASEN FARUKI AND ANR	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. A SATTAR (R-1,2) S CHOUDHURY (R-1,2) MR. S K SINGH (R-1,2)
25	MACApp./492/2024 WITH LCR	THE NEW INDIA ASSURANCE CO LTD Versus NUMALI BOKALIAL AND 5 ORS	MR. A J SAIKIA MR. S. PEGU	MR G BOKALIAL(R-1,2) MS. S E AHMED(R-1,2) M AHMED(R-1,2)
26	MACApp./568/2024 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD. Versus MUSST KALPANA BEGUM AND 6 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. K K DUTTA

	WITH I.A.(Civil)/3335/2024 in MACApp./568/2024	RELIANCE GENERAL INSURANCE CO. LTD. Versus MUSST KALPANA BEGUM AND 6 ORS GOURI SEN AND ANR Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MR D MONDAL MR R.D. BHUYAN	
27	I.A.(Civil)/897/2024 FIXED in MACApp./14268/2023			
	WITH MACApp./14268/2023 (Filing Number)	GOURI SEN AND ANR Versus UNITED INDIA INSURANCE CO. LTD. AND ANR. B	MR D MONDAL	
28	Tr.P.(C)/20/2025	SMTI JULI DUTTA Versus RANA BORO	MRS. R DEVI MR D J DAS	MR. B CHAKRABORTY (R-1) MRS P HAZARIKA (R-1)
29	CRP(IO)/36/2025 FIXED	SMT DINESWARI KALWAR AND 2 ORS. Versus ON THE DEATH OF SRI GANESH CHANDRA DUTTA, HIS LEGAL HEIRS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	
30	CRP(IO)/139/2025 FIXED	NIRMAL CHOWHAN Versus SMT. ASHA MISHRA AND 4 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	
31	CRP(IO)/154/2025 FIXED	KAZI SYED ANOWAR RAHMAN Versus SAFIZUL HAQUE	MR G Z AHMED MR H K BARUAH MR S A REEYAZ	MR. S SHARMA (R-1,2)
32	I.A.(Civil)/1266/2025 WITH LCR in MACApp./619/2024	BIKASH DAS Versus UNITED INDIA INSURANCE COMPANY LIMITED	A G CHOUDHURY	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH MACApp./619/2024	UNITED INDIA INSURANCE COMPANY LTD Versus BIKASH DAS AND 2 ORS JESMINA KHATUN Versus UNITED INDIA INSURANCE COMPANY LTD	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. F A HASSAN	
33	I.A.(Civil)/1337/2025 in MACApp./138/2020 (D/O) in MACApp./138/2020			
34	I.A.(Civil)/1400/2025 FIXED in RSA/15114/2024	SAYED IMDADUL ISLAM AND 3 OTHERS Versus SAYED AKHIRUL ISLAM AND ANR.	MR. I ALAM MR. T SK MR. RASHIDUL ISLAM	
	WITH RSA/15114/2024 (Filing Number)	SAYED IMDADUL ISLAM AND ORS Versus SAYED AKHIRUL ISLAM AND ANR	MR. I ALAM MR. T SK MR. RASHIDUL ISLAM	
	WITH I.A.(Civil)/4348/2025 (Filing Number)	SAYED IMDADUL ISLAM AND 3OTHERS Versus SAYED AKHIRUL ISLAM AND OTHER	MR RASHIDUL ISLAM	
HEARING				
35	MFA/115/2013 WITH LCR, FIXED	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA,	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR. DIVYANSH RATHI	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY MS.M PHUKAN SC, NF RLY
36	WITH MFA/88/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MR. DIVYANSH RATHI	MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
37	WITH MFA/8/2015	M/S UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MS.S SARMA MR.A GOYAL MR. DIVYANSH RATHI	MS.M CHATTERJEE SC, NF RLYR-1 MRS.U CHAKRABORTY

STAY MATTERS

38	CRP/205/2016	KAILASH CHAUDHURY Versus PAWAN CHAUDHURY	MRS.J GOGOI MR.D C C PHUKAN	
39	CRP/90/2019 WITH LCR	KAUSHIK CH. PAUL Versus SWAPNA PAUL AND ANR.	MR. R J BORDOLOI RUBI GOGOI MR. R ALI	MR. S C KEYAL MS S DAS
40	CRP(IO)/272/2024	RABEN BORO AND ANR Versus NATHU RAM BORO	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	MR. K A MAZUMDER MR A HAI S A ISLAM
41	Tr.P.(C)./1/2025	SMT. MAMTA BASFORE Versus AMAN BASFORE	MR. B J MUKHERJEE A SAHA	
42	CRP(IO)/137/2025 FIXED	RANJAN SAIKIA Versus JANMONI SAIKIA @ JUNMONI SAIKIA DAS	MR. B K DAS H P NEOG I J SINGPHO	MR. M DUTTA B BURAGOHAIN L DEKA

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,23rd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1665/2025	MD AMIN ALI Versus THE STATE OF ASSAM	MR. J M GOGOI MR J P KACHARI	PP, ASSAM
2	Bail Appln./1671/2025	GOGOU HOUKIP Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./625/2025 BA 2100/2024(D/O), WITH CASE RECORD(SCANNED COPY)	MD SAYEDUR RAHMAN @ SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2100/2025 FIXED	FAZLUL HOQUE Versus UNION OF INDIA AND 6 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	MR. S.S. ROY, GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
2	WP(C)/2152/2025 FIXED	MOSTAFIZUR RAHMAN Versus THE UNION OF INDIA AND ORS	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	MR. S.S. ROY, GA, ASSAM DY.S.G.I. SC, REVENUE
3	WP(C)/2310/2025	MADHU SHASTRY Versus THE STATE OF ASSAM AND 5 OTHERS	MR. B K GOGOI MR. R B GOHAIN	GA, ASSAM SC, TRIBAL AFFAIRS (PLAIN) SC, SOCIAL WELFARE
4	WP(C)/2444/2025 FIXED	SMTI. KANIKA RANGHANGPI @ KONIKA RANGHANGPI Versus THE STATE OF ASSAM AND ORS	MR. D C C PHUKAN	MS. P.R. MAHANTA, SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, K A A C
5	WP(C)/2554/2025 FIXED	LOKMAN HEKIM AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K PURKAYASTHA MR. B RAHMAN	GA, ASSAM SC, REVENUE
6	WP(C)/2555/2025 FIXED	SRI NABIN BARUAH Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN MR. A KASHYAP	GA, ASSAM SC, REVENUE SC, FINANCE SC, WATER RESOURCE
7	WP(C)/2699/2025	ANOWAR ALI AND ANR Versus THE STATE OF ASSAM AND ORS	MR. J I BORBHUIYA A B T HAQUE MR A HOSSAIN	GA, ASSAM SC. REVENUE
8	WP(C)/2700/2025	SRI HEMANTA KUMAR BHAGWATI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
9	WP(C)/2704/2025	HASNA SAIKIA Versus THE STATE OF ASSAM AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	GA, ASSAM SC. REVENUE
10	WP(C)/2705/2025	M/S KESHARI INTERNATIONAL LLP Versus INDIAN BANK (FORMERLY ALLAHABAD BANK)	MR. S DUTTA P BHAGAT MR B YADAV	SC, INDIAN BANK

11	WP(C)/2706/2025	RIINAMONI GOGOI Versus THE UNION OF INDIA AND ORS	MR. R S MISHRA MS M NIROLA	SC, GST DY.S.G.I.
12	WP(C)/2707/2025	JADUMONI RAJKONWAR Versus THE UNION OF INDIA	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR. R K MAHANTA	SC, GST DY.S.G.I.
13	WP(C)/2709/2025	PARAG TAMULI Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST DY.S.G.I.
14	WP(C)/2743/2025	MD TERAMONI LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR S H SIKDAR MD IMRAN A ISLAM	GA, ASSAM SC, REVENUE
15	WP(C)/2744/2025	M/S HALCO ALUMINIUM EXTRUSIONS Versus THE STATE OF ASSAM AND 6 ORS,	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, FINANCE AND TAXATION GA, ASSAM SC, INDUSTRIES AND COMMERCE
16	WP(C)/2748/2025	SRI BHURAM DUTTA Versus THE STATE OF ASSAM AND 5ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, FINANCE AND TAXATION GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



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[For Friday, 23rd May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1130/2025	SUJONUR ROSHID Versus THE UNION OF INDIA	MS. A. MEDHI	SC, DRI
2	Bail Appln./1656/2025	SRI PANKAJ KURMI Versus THE STATE OF ASSAM AND ORS	MR H P GUWALA MR. A BORO MS N NEWME	PP, ASSAM
3	Bail Appln./1660/2025	SHRI CHANDRA JOY JAMATIA Versus THE UNION OF INDIA (DRI)	MR. N J DUTTA B AHMED	SC, DRI
4	Bail Appln./1667/2025	RWDWMHA BRAHMA AND 2 ORS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
5	Bail Appln./1668/2025	GIAS UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY Z HUSSAIN MS G TALUKDAR	PP, ASSAM
6	Bail Appln./1674/2025	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR A W AMAN MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR. M ALOM SAMIM RAHMAN	PP, ASSAM
7	Bail Appln./1676/2025	RAHUL PRASAD Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA	PP, ASSAM
MOTION				
8	AB/1041/2025 FIXED	SRI IQBAL BAHAR @ IKBAL BAHAR @ MAMON Versus NARCOTICS CONTROL BUREAU	MRS. R RONGMEI D GONMEI	SC, NCB
9	AB/1130/2025	KRISHNA KANTA GOGOI Versus THE STATE OF ASSAM	MR. B K DAS H P NEOG I J SINGPHO	PP, ASSAM
10	AB/1133/2025	PRADUMNYA BORA ALIAS PADUM BORAH ALIAS LADU Versus THE STATE OF ASSAM AND ORS	MR. N ANAND MS.D SAIKIA MR. H K SUT	PP, ASSAM

11	AB/1137/2025	SOLEMAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM MR. B HUSSAIN MR M ROHMAN	PP, ASSAM
12	AB/1138/2025	RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM
<u>ADMISSION</u>				
13	Crl.Pet./1088/2023	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MRS. R RONGMEI MS. J GHOSH	MR H R A CHOUDHURY(R-4) MR. P N GOSWAMI, SC, FOREST DEPTT. (R-3) MR. R A CHOUDHURY(R-4) J M SULAIMAN(R-4) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./19/2025 WITH CASE RECORD(SCANNED COPY)	SANJU CHOUDHURY Versus UNION OF INDIA	MR. R SEKHAR A BORMAN	SC, NCB
15	Bail Appln./784/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SATTAM HUSSAIN @ SATTAM ALI Versus THE STATE OF ASSAM AND ANR	MR. S Y AHMED MR. N H BARBHUIYA	MS. D SAIKIA (AMICUS CURAIE, R-2) PP, ASSAM
16	Bail Appln./1285/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SAHIR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	MR. N MAHAJAN, (AMICUS CURIAE, R-2) PP, ASSAM
17	Bail Appln./1320/2025 FIXED	RAJIB ALI Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
18	Bail Appln./1344/2025 WITH CASE RECORD(SCANNED COPY),(THROUGH VIDEO CONFERENCING), FIXED	AMIT KUMAR Versus THE STATE OF ASSAM	MR S J SAIKIA MR. N KUMAR	PP, ASSAM
19	Bail Appln./1429/2025 FIXED	ABU TALEB SHEIKH Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
20	Bail Appln./1474/2025 WITH OFFICE NOTE, FIXED	AJMAL HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
21	Bail Appln./1484/2025 FIXED	MD JABIR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
WITH				
22	AB/1029/2025	JAMIL AHMED KHAN Versus THE STATE OF ASSAM	MR F Z MAZUMDER MR. A CHAKRAVARTY	PP, ASSAM
23	Bail Appln./1488/2025 FIXED	BHANU RAM KALITA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO	PP, ASSAM
24	Bail Appln./1497/2025 FIXED	MORJINA AKHTAR Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
25	Bail Appln./1503/2025 WITH OFFICE NOTE, FIXED	ZILANI SK @ ABDUL KADER JELANI @ ZILANI HAQUE Versus THE STATE OF ASSAM	MR. A T SARKAR S R DAS	PP, ASSAM
<u>BAIL HEARING</u>				
26	AB/3512/2020 WITH OFFICE NOTE	BHABA SAIKIA @ JAYNANDA SAIKIA AND ANR Versus THE STATE OF ASSAM	MR. A L MANDAL MS. M A OJAH	PP, ASSAM
27	AB/2619/2022 WITH OFFICE NOTE	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM

28	AB/2620/2022 WITH OFFICE NOTE	DILUWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
29	AB/2190/2023 WITH OFFICE NOTE	MD ABDUL ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
30	AB/158/2025 FIXED	JARNESWER MORANG @ JARNESWAR MORANG Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
31	AB/219/2025 FIXED	ABHISHEK KAR Versus THE STATE OF ASSAM	MR A K AZAD MR A H SARKAR	PP, ASSAM
32	AB/401/2025 FIXED	BISWAJIT DEKA Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
33	AB/668/2025 FIXED	MD GIAS UDDIN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
34	AB/758/2025 WITH OFFICE NOTE, FIXED	SUHAIL AHMED AND ANR Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM	MR J C BORAH (R-2) PP, ASSAM
35	AB/774/2025 FIXED	KAMINUR ISLAM @ KOMINUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
36	AB/831/2025 FIXED	ASHOK DAS Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
37	AB/870/2025 FIXED	SRI GOPAL KUMAR SARAWGI Versus THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
38	AB/903/2025 FIXED	DIPAK TIPOMIA Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
39	AB/930/2025 FIXED	DILIP KUMAR UPADHYAY AND ANR Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR. S SARKAR MR. J N SUWAI	PP, ASSAM
40	AB/992/2025 FIXED	SRI DILIP KALWAR Versus THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS MS. P KALITA	PP, ASSAM
41	AB/1063/2025 FIXED	MD ZIAUL HOQUE KHAN Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
42	AB/1073/2025 FIXED	RAHAN UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
ORDERS				
43	W.P.(CrI.)/8/2025	LIAKAT ALI AHMED Versus THE RELIANCE COMMERCIAL FINANCE LIMITED AND 3 ORS.	MR. W RAHMAN MR. N H BARBHUIYA MS. N.A. LASKAR	MS. S. DEY

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,23rd May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2697/2024 PART-HEARD, FIXED	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. A KASHYAP MR. K AHMED	A W AMAN (R-2) A W AMAN (R-2) A W AMAN (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-3,7) MR SARFRAZ NAWAZ(R-4,5,8) MR SARFRAZ NAWAZ(R-4,5,8) MR. SURAJIT DAS(R-4,5,8) MR. SURAJIT DAS(R-4,5,8) MR S A BARBHUYAN(R-6) MR S A BARBHUYAN(R-6) MR T R SEN(R-2) MR T R SEN(R-2) MR T R SEN(R-2) MR T R SEN(R-2) MD A RAHMAN(R-2) SAMIM RAHMAN(R-6) SAMIM RAHMAN(R-6) DY.S.G.I. ISHANI SHOME(R-2)
	WITH I.A.(Civil)/2528/2024 in WP(C)/2697/2024	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. K AHMED MR. A KASHYAP	DY.S.G.I.
	WITH I.A.(Civil)/3556/2024 in WP(C)/2697/2024	GENERAL INSURANCE PUBLIC SECTOR ASSOCIATION Versus LATHRANG BORN BUAM AND ORS	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. S P SHARMA
ORDERS				
2	Review.Pet./35/2025	SMT SABIJAN BIBI Versus JAMILA BIBI AND ORS	MR M A ISLAM MR J I MONDAL	SC, P AND R.D. GA, ASSAM SC, AG SC, BTC SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
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13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



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[For Friday,23rd May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1659/2025	BIBEK DAS Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
2	Bail Appln./1661/2025	HARMOHAN BAISHYA ALIAS DHONTI BAISHYA Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
3	Bail Appln./1662/2025	BITTU KUMAR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
4	Bail Appln./1666/2025	SRI DHANJIT BARMAN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
5	Bail Appln./1673/2025	NAYAN RABHA AND ANR Versus THE STATE OF ASSAM	MR A ISLAM	PP, ASSAM
6	Bail Appln./1678/2025	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED MS S AHMED MR. M M ZAMAN	
MOTION				
7	AB/317/2025 FIXED	RAMEZ ALI @ RAJU ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
8	AB/1076/2025 FIXED	MOINUL HOQUE SODIAL @ PACHAN AND 3 ORS. Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM
9	AB/1123/2025	HOZRAT ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED R KHA	PP, ASSAM
10	AB/1127/2025 B/O	ARTIKA BEGUM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM

11	AB/1131/2025	JIAUR RAHMAN @ JIABUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR H R CHOUDHURY Z HUSSAIN MS G TALUKDAR	PP, ASSAM
12	AB/1132/2025	NAJRUL ISLAM Versus THE STATE OF ASSAM	MR A K AZAD MR. J UDDIN MR. I HUSSAIN	PP, ASSAM
13	AB/1134/2025	MR JYOTIRMOY TALUKDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. R HAZARIKA MR D DAS MR. A GOSWAMI B SAHA	PP, ASSAM
14	AB/1135/2025	SOHIDUL ALI AND ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
15	AB/1139/2025	ABIDA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
<u>ADMISSION</u>				
16	Crl.Pet./480/2024 FIXED	ASHAN SHARMA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	MR. NIMESH MAHAJAN, AMICUS CURIAE (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./1292/2025 WITH OFFICE NOTE, FIXED	NUR MAHMMAD SHEIKH @ NUR MAHMMAD ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
18	Bail Appln./1445/2025 FIXED	ROSHIDUL ISLAM Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR J. B. CHOUDHURY	PP, ASSAM
19	Bail Appln./1491/2025 FIXED	ABU HOSEN Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
20	Bail Appln./1512/2025 FIXED	NASIRUDDIN AHMED Versus THE STATE OF ASSAM	MR. A DUTTA MR B TAID	PP, ASSAM
21	Bail Appln./1535/2025 FIXED	BISWA JYOTI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR S H SIKDAR MD IMRAN MR. S B BORAH	PP, ASSAM
22	Bail Appln./1561/2025 WITH OFFICE NOTE, FIXED	MOUSUM RAJKHOWA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
23	Bail Appln./1594/2025 FIXED	MUSTAK WASIM AHMED @ MUSTAK AHMED AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/1444/2021 WITH OFFICE NOTE	HAFIZUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
25	AB/499/2025 FIXED	MUKUT MOSTAFA AHMED Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
26	AB/617/2025 FIXED	JUNMONI DAS Versus THE STATE OF ASSAM	MS M NIROLA	PP, ASSAM
27	AB/647/2025 FIXED	IBRAHIM ALI AND 2 ORS Versus THE STATE OF ASSAM	L BANIK MS. S KAUR MR. R R BAISHYA	PP, ASSAM

28	AB/738/2025 FIXED	JAKIR HUSSAN AND ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY G UDDIN MR. N HUSSAIN	PP, ASSAM
29	AB/769/2025 FIXED	NARJIMA BEGUM @ NARJUMA BEGUM Versus THE STATE OF ASSAM	L BANIK MS. S KAUR MR. R R BAISHYA	PP, ASSAM
30	AB/849/2025 FIXED	ISMAIL ALI Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR MR. R R BAISHYA	PP, ASSAM
31	AB/884/2025 FIXED	PULIN DAS Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
32	AB/927/2025 FIXED	HIRAK JYOTI SARMA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
33	AB/939/2025 FIXED	SOBIL AHMED ALIAS SOBIL UDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN SAMIM RAHMAN	MR SAURADEEP DEY(INFORMANT) MR. B HUSSAIN (INFORMANT) PP, ASSAM
34	AB/964/2025 FIXED	BRAJESH KUMAR BARNWAL Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
35	AB/1040/2025 FIXED	PHANI PATOWARI @ PHANINDRA PATOWARI@ PHANINDRA KALITA Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
36	AB/1058/2025 FIXED	PRANAY DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR J C BORAH MS J BORUAH	PP, ASSAM
37	AB/1082/2025 FIXED	SRI ANIL RAJHOWA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	MS A HUSSAIN (INFORMANT) SABRISH AHMED(INFORMANT) PP, ASSAM

ORDERS

38	I.A.(CrI.)/209/2025 in CrI.Rev.P./55/2025 WITH CrI.Rev.P./55/2025	BHASKAR DAS Versus MANABENDRA DAS AND ANR SRI BHASKAR DAS Versus MANABENDRA DAS AND ANR	MR J H SAIKIA MR JAKIR HUSSAIN SAIKIA	PP, ASSAM MR. U C RABHA (R-1) MR. S M SARMA (R-1)
39	I.A.(CrI.)/210/2025 in CrI.Rev.P./56/2025 WITH CrI.Rev.P./56/2025	BHASKAR DAS Versus HARKUMAR DAS AND ANR SRI BHASKAR DAS Versus HARKUMAR DAS AND ANR	MR J H SAIKIA MR JAKIR HUSSAIN SAIKIA	MR. U C RABHA (R-1) MR. S M SARMA (R-1)

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025

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12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



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[For Friday,23rd May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/708/2025 in Cont.Cas(C)/278/2019	MS ASSENT CHEMICALS LTD Versus SMT GAYATRI BHATTACHARYYA	MR. R K AGARWALA MS. D KALITA	
	WITH Cont.Cas(C)/278/2019	ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND ORS.	MR. R K AGARWALA MR H DAS MR H DAS MR G KHANDELIA MS. D KALITA MR. K DEKA MR H BETALA MS KEWI MR R PAUL MR D KHAN MS A ROY	
2	I.A.(Civil)/709/2025 in Cont.Cas(C)/567/2018	MS ASSENT CHEMICALS LTD Versus SMT GAYATRI BHATTACHARYYA	MR. R K AGARWALA MS. D KALITA	
	WITH Cont.Cas(C)/567/2018	ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND 5 ORS.	MR. R K AGARWALA MR H DAS MR G KHANDELIA MS. D KALITA MS. S KHOUND MR. K DEKA MR H BETALA MR R PAUL MR. D KHAN	
ADMISSION				
3	WP(C)/6139/2016	JAYANTA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MR.J M GOGOI	MR. S DUTTA (SC, FOREST DEPT.) GA, ASSAM
	WITH WP(C)/6138/2016	DEEP PRASAD DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MS.H DEKA MR.J M GOGOI	SC, FOREST GA, ASSAM

5	WP(C)/7660/2016	M/S. LOHIA CHARITABLE TRUST Versus UNION OF INDIA and 5 ORS.	MR. G CHOUDHURY MS.A HUSSAIN MR.K GOSWAMI MR.D GOGOI MR.P P BORA	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/897/2017 WITH LCR, FIXED	KISHLAY FOODS PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MS.S SENAPATI MR.B SHARMA MR.S SHARMA MR.P DEKA MR P PRAWAR MR Y KOTHARI MR ANAND SHARMA MD.ASLAM	MR.A DASGUPTA(Sr.Adv.)(R-3) GA, ASSAM MR.A D CHOUDHURY(R-3) MRS.B DAS(R-3) MR. S DEKAR-3 MS.B DAS(R-3) MR.S R MOLLAH(R-3)
7	WP(C)/1579/2018	ANVESH KUMAR GOYAL Versus THE STATE OF ASSAM AND 6 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM MR P NAYAK(SC, REVENUE)
8	WP(C)/2867/2018 FIXED	SUGAM PARIVAHAN PVT. LTD. Versus UNION OF INDIA AND 4 ORS.	MR. S SAIKIA MISS. M DAS MR. S K AGARWAL	SC, CENTRAL EXCISE CUSTOMS
9	WP(C)/1735/2021	GOPAL BRAHMA @ GOPAL BORO Versus THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR H GUPTA MR H GUPTA MR. C K S BARUAH MR A BHATTACHARYA (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT) SC, BTC ASSTT.S.G.I. SR. GA, ASSAM
10	WP(C)/2193/2021	GRASS ROOT FINANCE AND INVESTMENT COMPANY (INDIA) LIMITED Versus THE UNION OF INDIA AND 2 ORS	DR. J. D. KHAUND MR. P J SAIKIA MR. M CHETIA MS D DUTTA	MR. P HAZARIKA (r-2,3) P. BORAH (r-2,3) ASSTT.S.G.I.
11	WP(C)/6754/2021	ROUSHANARA BEGUM SADOIL Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY	GA, ASSAM MR. B J GHOSH (R-6) MR. S P CHOUDHURY (R-4) MR. I ALAM (R-6) MR. T SK (R-6)
12	WP(C)/1198/2022 FIXED	HASMOT ALI AND 14 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR D NATH, SC PWD MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE
13	WITH WP(C)/1109/2022	SOFIUR RAHMAN Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE
14	WP(C)/4774/2022 FIXED	WAHIDA REHMAN Versus NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	MR. D NATH, SC, PWD GA, ASSAM
15	WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	MR D MAHANTA (R-7) MR. D GOGOI (R-5) MR. R BORA (R-5) MR. I BORTHAKUR (R-5) SC, IRRIGATION
	WITH I.A.(Civil)/151/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.	PETITIONER IN PERSON	SC, IRRIGATION

	WITH I.A.(Civil)/2073/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
	WITH I.A.(Civil)/2579/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
16	WITH WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	MR. P K BHATTACHARJEE	MR D MAHANTA (r-7) SC, IRRIGATION
	WITH I.A.(Civil)/2401/2024 in WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS 7ORS	PETITIONER IN PERSON	SC, IRRIGATION
	WITH I.A.(Civil)/2581/2024 in WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	PETITIONER IN PERSON	SC, IRRIGATION
17	WITH WP(C)/2485/2024	PARASH KUMAR BHATTACHARJEE Versus THE CHIEF SECRETARY AND 7 ORS	PETITIONER IN PERSON	SC, IRRIGATION SC, FINANCE
18	WP(C)/4275/2023	SUBODH SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
19	WP(C)/4778/2023 FIXED	PRABHA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S SHARMA	MS. K PHUKAN (R-4) DY.S.G.I. SC, TRANSPORT
20	WP(C)/1200/2024 FIXED	M/S GANESH CARGO SERVICES Versus THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR M CHANDA	MS. B SARMA DY.S.G.I.
21	WITH WP(C)/1117/2024	CITY LINK EXPRESS Versus THE UNION OF INDIA AND 6 ORS	MR. K P MAHESWARI MS. M SHARMA M. KALITA	DY.S.G.I.
22	WP(C)/2448/2024 FIXED	GOPAL MANDAL Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE MR. R BARPUJARI
23	WITH WP(C)/1689/2024	BABUL HUSSAIN AND 129 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
24	WITH WP(C)/1707/2024	MIR SIRAJUL HOQUE AND 388 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR M HANDIQUE	GA, ASSAM SC, REVENUE
25	WP(C)/5749/2024	M/S MERLE CONSTRUCTION AND MARKETING PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST DY.S.G.I.
26	WP(C)/5772/2024 FIXED	M/S DAKSIN TITAPANI SAMABAI SAMITI LTD AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI	SC, CO OP GA, ASSAM
	WITH I.A.(Civil)/548/2025 in WP(C)/5772/2024	SRI ABDUR RAFIQUE AND 3 ORS Versus DAKSIN TITIPANI SAMABAI SAMITI LTD AND ORS	MR. A A R KARIM	SC, CO OP GA, ASSAM P ADHIKARI

27	WP(C)/5995/2024	GANESWAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS D DUTTA B SHARMA	GA, ASSAM MR H SARMA (R7) MR. A D CHOUDHURY (R7) SC, REVENUE SC, PWD
28	WP(C)/56/2025	RIAZ UDDIN AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. S. DEY	SC, P AND R.D. GA, ASSAM SC, ASEC
29	WP(C)/156/2025	ABDUS SALAM AND 14 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, P AND R.D. SC, S E C
30	WP(C)/661/2025	RIYAZ UDDIN KHAN AND OTHERS Versus THE STATE OF ASSAM AND OTHERS	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
31	WP(C)/682/2025 CAVT. NO.005820/25,N FIXED	HAFSANA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. H ISLAM	SC, CO OP MR. M KHAN MR A K DAS MS J AKTAR FOR CAVEATOR
32	WP(C)/1006/2025	CHANDI BORO Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR P K KALITA	GA, ASSAM
33	WP(C)/1008/2025	HYDROJEN MUCHAHARY Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR P K KALITA	GA, ASSAM
34	WP(C)/1048/2025	SMTI PARVATI JALAN Versus THE STATE OF ASSAM AND ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR T R SEN MR A BHATRA MR A DEKA	GA, ASSAM SC, REVENUE
35	WP(C)/1168/2025	SRI PRAFULL A MAZUMDAR, Versus THE STATE OF ASSAM AND ORS	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS. J SARMA	GA, ASSAM SC, REVENUE
36	WP(C)/1713/2025 FIXED	DAYARAM SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GMC SC, G M D A
37	WP(C)/2315/2025 FIXED	CHABIN DAS AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB MR. L M RAHMAN	GA, ASSAM SC, REVENUE
38	WP(C)/2340/2025 FIXED	SAJIDA BEGUM AND 6 ORS Versus THE STATE OF ASSAM ANR 2 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MR. L M RAHMAN	GA, ASSAM SC, REVENUE
39	WP(C)/2358/2025 FIXED	CHABIN DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR K KASHYAB MR. L M RAHMAN	GA, ASSAM SC, REVENUE
40	WP(C)/2359/2025 FIXED	UTTAM DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MR. L M RAHMAN	GA, ASSAM SC, REVENUE
41	WP(C)/2361/2025 FIXED	SAJIDA BEGUM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MR. L M RAHMAN	GA, ASSAM SC, REVENUE
42	WP(C)/2363/2025 FIXED	CHABIN DAS AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR K KASHYAB MR. L M RAHMAN	GA, ASSAM SC, REVENUE

43	WP(C)/2368/2025 FIXED	AYNAL HAQUE MRIDHA AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MR. L M RAHMAN	GA, ASSAM SC, REVENUE
44	WP(C)/2370/2025 FIXED	SAJIDA BEGUM AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB MR. L M RAHMAN	GA, ASSAM SC, REVENUE
ORDERS				
45	Cont.Cas(C)/263/2023	ANURUMA DAS Versus RAKESH KUMAR, I.A.S. AND 3 ORS.	MR. I C DEKA MR. D J SAIKIA	MR. P N GOSWAMI (r-1) MR. D GOGOI (r-1) MS. M KALITA (r-1)
46	Cont.Cas(C)/581/2024	SRI PRADYUT BARUA AND ANR Versus MR GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY	MR. D SAIKIA (R-1) MS. P R MAHANTA(R-1) MR. R BORPUJARI(R-1) MS G HAZARIKA
47	Cont.Cas(C)/665/2024 FIXED	GOLAPI BEGUM Versus VARNALI DEKA	MR. W RAHMAN	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI
48	Cont.Cas(C)/672/2024 FIXED	PRADIP KUMAR DAS Versus CHANDAN SHARMA AND 4 ORS.	MR K JAIN S A BAKHTIAR	MS M DAS(R-1) MS M DAS(R-1)
49	Cont.Cas(C)/673/2024 FIXED	PRADIP KUMAR DAS Versus CHANDAN SHARMA AND 3 ORS.	MR K JAIN S A BAKHTIAR	MS M DAS (R-1,3,4) MS M DAS (R-1,3,4) MS M DAS (R-1,3,4) MS M DAS (R-1,3,4)
50	Cont.Cas(C)/66/2025	JYOTI PRASAD KALITA Versus NEHA YADAV	MR. R SARMA RUPREKHA DEKA BHUYAN MS. S DUTTA	
51	Cont.Cas(C)/80/2025	JYOTI PRASAD KALITA Versus AYUSH GARG, IAS	MR. R SARMA RUPREKHA DEKA BHUYAN MS. S DUTTA	MR. S S ROY MR. S BORTHAKUR

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LEAVE NOTE OF ADVOCATES FOR 23/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MR G SARMA	13-05-2025	To	30-05-2025
9)	MRS L BORUAH	15-05-2025	To	23-05-2025
10)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
11)	MR. S SINHA	15-05-2025	To	23-05-2025
12)	MR. L C DEY	16-05-2025	To	16-06-2025
13)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
14)	MR D K DAS	15-05-2025	To	23-05-2025
15)	MR I HASSAN	19-05-2025	To	24-05-2025
16)	MR I AHMED	22-05-2025	To	23-05-2025
17)	MR S BORTHAKUR	23-05-2025	To	23-05-2025



सत्यमेव जयते

The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSELIST]

[FOR FRIDAY, THE 23RD DAY OF MAY, 2025]

[AT 10:30 AM]

BEFORE

HON'BLE MRS. JUSTICE YARENJUNGLA LONGKUMER

[COURT NO: 25]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

JUDGEMENT

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|----|--|--|--|---|
| 1. | CRL.PET. 40/2024 | A.K JAIN SALES AND MARKETING LIMITED AND 2 ORS
VERSUS
THE STATE OF NAGALAND AND ANR | K. KIRE
S K MITRUKA
AAYUSH MITUKA
P MERE | P.P, NAGALAND |
| | WITH
I.A.(CRL.)/23/2024
IN CRL.
PET./40/2024 | A.K SALES AND MARKETING LIMITED AND 2 ORS
VERSUS
THE STATE OF NAGALAND AND ANRL | K. KIRE
S K MITRUKA
AAYUSH MITUKA | P.P, NAGALAND |
| | WITH
I.A.(CRL.)/5/2025
IN CRL.
PET./40/2024 | A.K. JAIN SALES AND MARKETING LIMITED AND 2 ORS
VERSUS
STATE OF NAGALAND AND ANR | | P.P, NAGALAND |
| 2. | WP(C) 12/2025 | M/S VERTEX CONSTRUCTION
VERSUS
STATE OF NAGALAND AND 3 ORS | JOSHUA SHEQI
NAGALI SHOHE
CHINGMEI KONYAK
MIKA H AYE
ATOKA
P MHONBENI EZUNG
KEDI KOSO
K LILY SWU
KETHO SEKHOSSE
R WONCHIBENI
TSANGLO
KEVI KIRE
KIVITOLI SWU
YEKA SUMI
TUNATO YEPHTO
RUBICA KIHU | M JEMU
R MERE
THEJANUO
METHA
T.METSIEO
SHISA JAMIR |